

before THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO.934 OF 2024

IN THE MATTER OF:

RAJAT VERMA

.... APPLICANT

VERSUS

MEMBER SECRETARY,  
UP POLLUTION CONTROL BOARD.

.....RESPONENT

INDEX

SL. NO.	PARTICULARS	PAGES
1.	Affidavit on behalf of Respondent U.P. Pollution Control Board.	
2.	<u>Annexure-1</u> Compliance Report	

NEW DELHI  
DATED: 18.01.2025

**PRADEEP MISRA & DALEEP DHYANI)**  
Counsel for U.P. Pollution Control Board,  
138, New Lawyers Chamber,  
Supreme Court of India,  
New Delhi-110001  
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Email: [pradeepmisra@yahoo.com](mailto:pradeepmisra@yahoo.com)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 934 of 2024**



**IN THE MATTER OF:**

**Rajat Verma**

**.... Applicant**

**Versus**

**Member Secretary,**

**Uttar Pradesh Pollution Control Board & Ors**

**.... Respondents**

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NO.-1, UTTAR  
PRADESH POLLUTION CONTROL BOARD, IN COMPLIANCE  
TO THE ORDER DATED 27.11.2024 PASSED BY THE HON'BLE  
NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW  
DELHI.**



I, Amit Mishra aged about 44 years, S/o D.P. Mishra presently posted as Regional Officer, Uttar Pradesh Pollution Control Board (hereinafter referred to as UPPCB), office at 5243, Sadbhavana Nagar, Awas Vikas, Phase-III, Kalyanpur, Kanpur Nagar do hereby solemnly affirm and state on oath as under:

1. That in the official capacity mentioned above, I am acquainted with the facts and circumstances of the case and as such I am competent and authorized to swear this affidavit.

*(Handwritten signature)*

2. That the grievance in the present matter is regarding to the illegal operation of tanneries (Jajmau) in Kanpur Nagar..
3. That vide its order dated 27.11.2024 this Hon'ble National Green Tribunal, Principal Bench, New Delhi (hereinafter referred to as Hon'ble Tribunal) has directed the UPPCB to place on record the affidavit disclosing the roster of all the existing tanneries in the Jajmau cluster along with the summary of previous six-monthly electricity bills of operation, the availability/use of generator by the tanneries and water consumption. This Hon'ble Tribunal also directs to disclose the quantity of discharge of effluent received from the tanneries in the new 20 MLD CETP and its performance. This Hon'ble Tribunal further directs that the report should disclose the management of chrome-bearing effluent and sludge by tanneries and the operation of the Common Chrome Recovery Plant (CCRP) and the sludge.
4. That in compliance to the order dated 27.11.2024 passed by this Hon'ble Tribunal a detailed Compliance Report along with its respective annexure is being attached herewith as **Annexure No.- R1/1.**
5. That the Annexure annexed to the present accompanying Affidavit is true copy of their respective original.



6. That the present affidavit on behalf of the Uttar Pradesh Pollution Control Board is submitted before this Hon'ble Tribunal for kind perusal and consideration.

  
DEPONENT

**VERIFICATION:**

Verified at Kanpur Nagar on this the 18<sup>th</sup> day of January, 2025 that the contents of above affidavit are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed therefrom.

  
DEPONENT



sworn before me this day  
by Shri. Amrit Mishra to whom the  
Contents of this affidavit have been  
read over and explained who is duly  
identified Sri. ....

A.K. TIWARI Advocate  
Notary Kanpur (U.P.)

18/01/25

Compliance report of UPPCB, Kanpur Nagar in pursuant to Hon'ble NGT order dated 27.11.2024 in the matter of Original Application No.934/2024 In Rajat Verma Versus Member Secretary, Uttar Pradesh Pollution Control Board & Ors.

### 1.0 ORDER OF THE HON'BLE TRIBUNAL:

That Hon'ble Tribunal took up the matter on 27.11.2024 and passed certain directions vide orders dated 27.11.2024. The relevant portion of the directions is reproduced below:

1. This original application is registered on the basis of the letter petition containing the allegation of illegal operation of tanneries (Jajmau) in Kanpur Nagar. It is alleged that 15 days roster is violated by the tanneries and that the broken pipeline going to the Sewage Treatment Plant (STP) results in discharge of polluted water in River Ganga. It is also alleged that these tanneries are openly discharging polluted water in the drains. The names of such tanneries have been disclosed in the letter petition and it is also alleged that prior intimation of inspection by the higher authorities is given to these tanneries as a result of which the violation does not come to light.
2. The response on behalf of the National Mission for Clean Ganga (NMCG) dated 22.11.2024 has been filed stating about the sanction of 20 MLD Common Effluent Treatment Plant (CETP) project for Jajmau Tanneries Cluster Kanpur. In the reply, there is no reflection upon the manner and extent of violation by the tanneries in Jajmau whereas the same could easily be ascertained by the NMCG through the District Level Ganga Committee. Learned Counsel for the NMCG seeks four weeks to file a fresh report after gathering the information from the District Level Ganga Committee.
3. It was pointed out by learned Counsel appearing in OA No. 985/2019 and OA No. 986/2019 listed today that effluent from tanneries goes to punctured sewer lines and joining drains and further 130 MLD STP contains chromium.
4. The Uttar Pradesh Pollution Control Board (UPPCB) has filed the reply dated 25.11.2024. Submission of Counsel for the UPPCB is that the units are found to be complying with the roster and during the inspection on 03.10.2024 and 04.10.2024, out of a total of 24 units, 4 tanneries were found to be closed in compliance with the closure order, one tannery was found to be non-operational, and nine tanneries were found to be closed in compliance of roster, and only ten tanneries were found to be operating. The report, however, does not disclose the performance of 10 tanneries about CTO conditions.
5. To ascertain the correct position in respect of compliance of the roster for operation, we direct the UPPCB to place on record the affidavit disclosing the roster of all the existing tanneries in the Jajmau cluster along with the summary of previous six-monthly electricity bills of operation, the availability/use of generator by the tanneries and water consumption. The report will also disclose the quantity of discharge of effluent received from these tanneries in the new 20 MLD CETP and its performance. Further, the report should disclose the management of chrome-bearing effluent and sludge by tanneries and the operation of the Common Chrome Recovery Plant (CCRP) and the sludge.
6. In OA No. 985/2019, OA No. 986/2019 and OA No. 528/2023, which were separately listed today, especially concerning chromium and mercury pollution in Kanpur Nagar, Kanpur Dehat and Fatehpur District, we have appointed Ms. Katyayni, Advocate as Amicus Curiae who has volunteered to assist us in this case also. We appreciate such a gesture of the Amicus Curiae. We accept the request and appoint her as Amicus Curiae in this matter also to assist the Tribunal.
7. List on 22.01.2025."



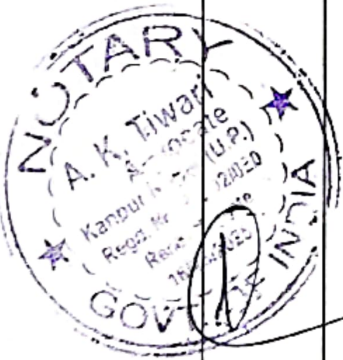
## 2.0 BACKGROUND :

That it is submitted that in compliance of Hon'ble NGT order dated 03.09.2024 a joint committee constituted by District Magistrate of Kanpur Nagar vide letter reference no. - 963(A)/S.T.-2024 dated 17.09.2024 has constitute a District Level Committee comprising the Additional City Magistrate (IInd), Kanpur Nagar, Deputy Commissioner, District Industry Promotion and Entrepreneurship Development Centre, Kanpur Nagar, Executive Engineer, KESCO, Kanpur Nagar, UPPCB and Project Manager, UP Jal Nigam, Rural regarding the inspection of the tanneries units involved in the present matter. In compliance to said orders of the Hon'ble NGT dated 03.09.2024, a joint team of District Level Committee has jointly inspected the 24 tanneries respectively on 03.10.2024 and 04.10.2024.

Facts mentioned in the order dated 12/01/2025 passed by Hon'ble NGT :-

Sr.No.	Facts mentioned in the order dated 12/01/2025	Description																								
1	Effluent from tanneries goes to punctured sewer lines and joining drains and further 130 MLD STP contains chromium.	<p>The authorized officials of the Regional Laboratory, Kanpur Nagar collected water samples from the inlet and outlet of the 130 MLD sewage treatment plant operated in Jajmau area on 11.01.2025. After chemical analysis in the collected water sample. Analysis report are as follow:-</p> <table border="1"> <thead> <tr> <th>Sample Point</th> <th>pH</th> <th>TSS</th> <th>T.Cr.</th> <th>BOD</th> <th>COD</th> <th>FC</th> <th>Compliance Status w.r.t. MoEF &amp; CC norms dated 13.10.2017</th> </tr> </thead> <tbody> <tr> <td>Inlet of the 130 MLD STP</td> <td>7.73</td> <td>380 mg/l</td> <td>ND</td> <td>174 mg/l</td> <td>210 mg/l</td> <td>---</td> <td>---</td> </tr> <tr> <td>Outlet of the 130 MLD STP</td> <td>7.81</td> <td>68 mg/l</td> <td>ND</td> <td>39 mg/l</td> <td>140 mg/l</td> <td>49000 mpn/100ml</td> <td>Non-Compling BOD &amp; FC</td> </tr> </tbody> </table> <ul style="list-style-type: none"> <li>Chromium content has been not detected in the inlet and outlet of 130 MLD Sewage Treatment Plant. Analysis report here with marked as <b>Annexure-1</b>.</li> </ul>	Sample Point	pH	TSS	T.Cr.	BOD	COD	FC	Compliance Status w.r.t. MoEF & CC norms dated 13.10.2017	Inlet of the 130 MLD STP	7.73	380 mg/l	ND	174 mg/l	210 mg/l	---	---	Outlet of the 130 MLD STP	7.81	68 mg/l	ND	39 mg/l	140 mg/l	49000 mpn/100ml	Non-Compling BOD & FC
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	The report, however, does not disclose the performance of 10 tanneries about CTO conditions.	The details of compliance with the conditions contained in the Consent (Water/Air) Certificate issued by the Uttar Pradesh Pollution Control Board to 10 tannerles are mentioned here with marked as <b>Annexure-2</b> .																								
3	All the existing tanneries in the Jajmau cluster along with the summary of previous six-monthly electricity bills of operation, the availability/use of generator by the tanneries:	A letter has been sent to the Managing Director, Kanpur Electricity Supply Company Ltd., Kanpur Nagar for providing electricity bills for the last 06 months (from the passed order dated 27.11.2024) by the Regional Office, Uttar Pradesh Pollution Control Board, Kanpur Nagar, letter no.-1950/Sa-248/24, dated 17.12.2024 and reminder letter no.-2072/Sa-248/25, dated 03.01.2025, attaching the list of 265 tannery units operating at that time in Jajmau area. Action on which is expected from Kanpur Electricity Supply Company Ltd., Kanpur Nagar. Letter here with marked as <b>Annexure-3</b> .																								
4	All the existing tanneries in the Jajmau cluster along with the summary	Regional Office, Uttar Pradesh Pollution Control Board, Kanpur Nagar vide letter no. 1952/Sa-248/24, dated 17.12.2024 and reminder letter no. 2075/Sa-248/25, dated 03.01.2025 of a letter																								

	of previous six-monthly water consumption by the tanneries:	has been sent to the Executive Engineer, Ground Water Department Section-Kanpur, Kanpur Nagar to provide the quantity of water consumption for the last 06 months (from the passed order dated 27.11.2024) by attaching the list of 265 tannery units operating at that time in Jajmau area. Action on which is expected from Ground Water Department Section-Kanpur, Kanpur Nagar. Letter here with marked as <b>Annexure-4</b> .
5	Quantity of discharge of effluent received from these tanneries in the new 20 MLD CETP and its performance. Management of chrome-bearing effluent and sludge by tanneries and the operation of the Common Chrome Recovery Plant (CCRP) and the sludge.	<ul style="list-style-type: none"> <li>• In accordance with the order dated 03.02.2024 passed by the Hon'ble Tribunal in OA No. 934/2024 of the Regional Office, Uttar Pradesh Pollution Control Board, Kanpur Nagar, letter No. 1953/Sa-248/24, dated 17.12.2024 and reminder letter No. 2073/Sa-248/25, dated 03.01.2025, a letter has been sent to the Secretary, Jajmau Tannery Effluent Treatment Association (JTETA), 20 MLD CETP Jajmau, Kanpur Nagar, to provide details of the quantity and quality of effluent received from the tannery units mentioned in the Jajmau area along with the details of sludge management generated from the concerned tannery units and the operational status of CCRU and sludge management generated from CCRU. In continuation of which, the quantity of effluent flow received from the tannery units has been sent by the Secretary, Jajmau Tannery Effluent Treatment Association (JTETA) letter no.-JATA/CETP/750/2025, dated 14.01.2025. Letter here with marked as <b>Annexure-5</b>.</li> <li>• Herewith Attached letter no. TE-12011/3/2022-O/o PD(IP)-NMCG of the Executive Director (Technical), National Clean Ganga Mission, Government of India, New Delhi, dated 21.05.2024, which is regarding operating the newly constructed 20 MLD CETP at full capacity and Director General, National Clean Ganga Mission, Ministry of Jal Shakti, Government of India, New Delhi. In the letter No. TE-12011/3/2022-O/o PD(IP)-NMCG dated 19.07.2024, there is mentioned of starting operation of CETP at full capacity. Meanwhile, as per the letter no. 2964/677/C.E.T.P./2024, dated 12.09.2024, of the District Magistrate, Kanpur City, at present the tannery units located in Jajmau area of Kanpur city are being operated for 15 days by giving relaxation in the applicable roster of 30 days. Advance action is expected to be taken.</li> <li>• In view of the above, after approval from the competent level, the instructions i.e. roster period of 15 days has been revoked on dated 24.10.202 by the Regional Office, UP Pollution Control Board, Kanpur Nagar under Section 33-A of the Water (Pollution Prevention and Control) Act 1974 (as amended) to the tannery units located in Jajmau which was implemented on dated 30.09.2020.</li> <li>• On further note 20 MLD CETP had started its operation on dated 08.08.2024 and inlet flow received by tannery units to 20 MLD CETP is enclosed and chemical analysis of 20 MLD CETP in the collected inlet &amp; outlet of the waste water sample. Analysis report is also enclosed herewith and marked as <b>Annexure No. - 6</b>.</li> </ul>



		<p>Management of chromium including sludge by each of the tannery :-</p> <p><b>70 KLD CCRP, Jajmau:-</b>                  The 70 KLD Common Chrome Recovery Plant (CCRP) is operated by Kanpur Nagar Nigam. The exhausted chrome tanned liquor collected from various tanneries is transported through tankers to the CCRP and regenerated chrome is to be sold to tanneries for reuse. Nagar Nigam Kanpur has informed that the chrome recovery system is operated intermittently depending on the receipt of chrome liquor from the tannery units and sufficient quantity of chrome liquor is ensured before running. The amount of sludge coming out from Common Chrome Recovery Plant (CCRP) is very less, hence the sludge is sent to TSDF (Treatment, Storage and Disposal Facility (TSDF)) along with the sludge coming out from CETP for safe disposal. The quantity of 1893.39 MT sludge coming out from CETP has been sent to TSDF for safe disposal. The financial year 2024-25 received and regenerated chrome liquor details is enclosed herewith and marked as <b>Annexure No. - 7</b>.</p> <p><b>900 KLD CCRU:-</b>                  As per the current status, Uttar Pradesh Pollution Control Board has provided the Consolidated Consent &amp; authorization (CCA) to 20 MLD CETP. The 900 KLD (3x300KLD) Common Chrome Recovery Plant (CCRU) is in operation stage is operated by Jajmau Tannery Effluent Treatment Association (JTETA). CCRU involves various unit operations such as collection tank, reactor, chemical dosing system and chrome regeneration tank and supernatant collection tank. As per the information provided by JTETA, the physical progress of the project upto January 2025 is as below:</p> <ul style="list-style-type: none"> <li>• CCRU is 99.75% completed in terms of Civil – 100%, Mechanical – 100%, Electrical – 100%, Instrumentation – 100%, testing and pre-commissioning – 95% and cumulative Progress – 99.75%.</li> <li>• 2 (1 existing + 1 new) Tankers with GPS are made available at the site already for collection and transportation of the spend chrome by the contractor.</li> <li>• M/s V.A. Tech Wabag Limited, Chennai (20 MLD Contractor) letter vide number – 10P152-VATW-SITE-219 dated 07.01.25 informed that new 900 KLD CCRU is ready for commissioning.</li> <li>• JTETA request letter to Kanpur Nagar Nigam will be sent on 13.01.25 to transfer the stored chrome liquor from the existing 70KLD CCRU and from the agreed date chrome collection and transportation from tannery members will be diverted to newly build 900 KLD CCRU. it is expected that by 15.01.24 all the pending activities will be completed.</li> </ul>
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I swear before me this day  
 by Shri. Amit Mishra to whom the  
 Contents of the affidavit have been  
 read over and explained who is duly  
 identified Shri. ....

A.K. Tiwari Advocate  
 Notary Kanpur (U.P.)



# 208

## REGIONAL LABORATORY KANPUR UTTAR PRADESH POLLUTION CONTROL BOARD 5243,Sadbhavana nagar,Awas vikas phase-3,Kalyanpur,Kanpur-17

### TEST REPORT: WASTE WATER LABORATORY

Ref No: 30000698/Kanpur Nagar/2025

Date:15/01/2025

- 1- Name of Industry: 130MLD, 43 MLD JAJMAU STP, KANPUR,KANPUR NAGAR,
- 2- Address of Industry: KANPUR,KANPUR NAGAR,
- 3- District: Kanpur nagar
- 4- Description about sampling point: INLET OF 130 & 43 mld STP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: SAURABH HARIS JRF & SURAJ VERMA FA
- 7- Colour and Odour: SLIGHTLY GREYISH SEWAGIOUS
- 8- Quantity and Packing: 2 lit. & MPN Bottle
- 9- Date of Sample Collection: 11/01/2025
- 10- Analysis Indented by: RO Kanpur Nagar
- 11- Date of sample receipt in Lab: 11/01/2025

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.73	-	02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	380	-	10-20000 mg/l
Total Chromium, APHA 24th Ed 3111-B: 2023	mg/l	ND	-	0.1-1000mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 ( Part 44): 1993 Bio 2023	mg/l	174	-	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	210	-	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

\*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: ND-Not detected

**Analysed by-**  
**[Diksha Shukla (JRF)]**

**Authorized by**  
YOGENDRA KUMAR DWIVEDI  
Date: 2025.01.15 15:38:43  
**Yogendra Kr Dwivedi (SA)**

AMIT MISHRA  
Digitally signed by AMIT MISHRA  
**Regional Officer**



# 209

**REGIONAL LABORATORY KANPUR**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 5243,Sadbhavana nagar,Awas vikas phase-3,Kalyanpur,Kanpur-17

**TEST REPORT: WASTE WATER LABORATORY**

**Ref No: 29999530/Kanpur Nagar/2025**

**Date:15/01/2025**

- 1- **Name of Industry:** 130 MLD STP JAJMAU, Kanpur
- 2- **Address of Industry:** Kanpur
- 3- **District:** Kanpur nagar
- 4- **Description about sampling point:** OUTLET OF 130 MLD STP
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** SAURABH HARIS JRF & SURAJ VERMA FA
- 7- **Colour and Odour:** SLIGHTLY GREYISH SEWAGIOUS
- 8- **Quantity and Packing:** 2 lit. & 1 LIT. ,MPN Bottle
- 9- **Date of Sample Collection:** 11/01/2025
- 10- **Analys Indented by:** RO Kanpur Nagar
- 11- **Date of sample receipt in Lab:** 11/01/2025

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.81	6.5-9.0	02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	68	100	10-20000 mg/l
Total Chromium, APHA 24th Ed 3111-B: 2023	mg/l	ND	-	0.1-1000mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	79000	-	<1.8 MPN/100 ml & above
Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	49000	<1000	<1.8 MPN/100 ml & above
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 ( Part 44): 1993 Bio 2023	mg/l	39	30	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	140	-	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

\*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

**Remark:** ND-Not detected

**Analysed by-**  
**[Diksha Shukla (JRF)]**

**Authorized by**  
 YOGENDRA  
 KUMAR DWIVEDI  
**Yogendra Kr Dwivedi (SA)**

Digitally signed by YOGENDRA KUMAR DWIVEDI  
 Date: 2025.01.15 15:09:52 +05'30'

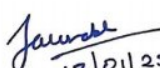
**AMIT**  
**MISHRA**  
**Regional Officer**

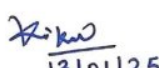
Digitally signed by AMIT MISHRA


**M/s SUNRISE TANNERY,  
PLOT NO.72,150 FT ROAD JAJMAU,KANPUR NAGAR,208010  
(Inspection dt. 09.11.2024)**

<b>Consent Validity Air</b>		73186/UPPCB/KanpurNagar (UPPCBRO)/CTO/air/KANPUR NAGAR/2019 Date: 26-12-2019 31-12-2024
<b>Consent Validity Water</b>		73184/UPPCB/KanpurNagar (UPPCBRO)/CTO/water/KANPUR NAGAR/2019 Date: 25-12-2019 31-12-2024
<b>Type of Industry</b>		Chrome Tanning
<b>Permitted by the Board</b>		Finished Leather by processing of 50% of 3750 Kg/day raw hides till further order. to Finished leather
<b>Air pollution source with capacity</b>		02 DG set 500 KVA, 300 KVA 01 Thermic fluid heater 06 lakh K calorie each
<b>Flow Meter</b>		Installed
<b>OCEMS Status</b>		Installed
<b>GWD NOC Status</b>		Applied (Application No.KNPN1024NIN0293)
<b>PETP Status</b>		Installed & Operational
<b>Analysis Report</b>		As per record Dt. 09.11.2024 pH: 7.94, TSS: 376 mg/l, T.Cr.: 7.49 mg/l (Analysis Report Attached)
<b>S.No</b>	<b>Specific Condition Water Consent</b>	<b>Comply Status</b>
1	1. This consent will be valid from the date of revocation of Closure direction issued u/s 32(1)(c) of Water (Prevention and Control of Pollution) Act 1974 by the Board vide letter dated 18-11-2018. Industry shall start production only after revocation of said closure direction.	Complied
2	This consent for M/S SUNRISE TANNERY, 150 FEET ROAD, JAJMAU, KANPUR NAGAR is valid for processing of 1875 Kg/day of raw hide to finished leather by Chrome tanning till further order.	Complied
3	In compliance of MoEF&CC notification no S.O. 4E dated 01.01.2016 , Board has prescribed the standards for PETP outlet vide officer order No. G-31438/C-2/Sa-78 Vol-II/2019 dated 02.11.2019 available on Board's Website www.uppcb.com. Industry shall treat the industrial effluent through PETP to comply with the prescribed standards.	Complied
4	As per the guidelines prepared by UPPCB for different processes and necessary infrastructure, unit is allowed to have 01 Drum Size (3.6m x 3.75m) for soaking/Liming, 01 Drums Size (3.6m x 3.75m) for Deliming/Pickling/ Tanning, 2 Drum Size (9' x 9'-01, 7' x 7.5'-01) for Fat liquoring/Retanning/ Dying and 01 Milling drum with condition as mentioned in guideline, for processing of 1875 Kg/day (75 raw hides/day) raw to finished leather, and discharge of 52.5 KLD effluent through PETP to CETP at 50% production capacity till further order.	Complied
5	The industry is having additional 01 Drum Size (3.6m x 3.75m) for Soaking/Liming, 01 Drum Size (3.6m x 3.75m) for Deliming/Pickling/ Tanning, 03 Drum Size (7' x 7.5'-01, 5' x 7.5'-01, 9' x 9' -01) for Fat liquoring/ Retanning/Dying, as per approved restricted capacity. Therefore, the unit is directed not to use additional drums/paddles in production during the capacity restriction period till further order.	Complied
6	The industry will have to deposit the revised fee whenever it is notified.	Complied

7	Industry shall maintain/develop green belt as much as possible and plantation should be done as per guidance of Social Forestry Department.	Complied
8	Industry shall ensure the compliance of permission issued by CGWA for withdrawal of ground water.	Complied
9	Industry is covered under GPI and situated in the catchment area of River Ganges. Hence during Magh mela, industry shall immediately comply with the directions issued by the Board related to operation or temporary closure of the unit.	Complied
<b>S.No</b>	<b>Specific Condition Air Consent</b>	<b>Comply Status</b>
1	This consent will be valid from the date of revocation of Closure direction issued u/s 32(1)(c) of Water (Prevention and Control of Pollution) Act 1974 by the Board vide letter dated 18-11-2018. Industry shall start production only after revocation of said closure direction.	Complied
2	This consent for M/S SUNRISE TANNERY, 150 FEET ROAD, JAJMAU, KANPUR NAGAR is valid for processing of 1875 Kg/day of raw hide to finished leather by Chrome tanning till further order.	Complied
3	As per the guidelines prepared by UPPCB for different processes and necessary infrastructure, unit is allowed to have 01 Drum Size (3.6m x 3.75m) for soaking/Liming, 01 Drums Size (3.6m x 3.75m) for Deliming/Pickling/ Tanning, 2 Drum Size (9' x 9'-01, 7' x 7.5'-01) for Fat liquoring/Retanning/Dying and 01 Milling drum with condition as mentioned in guideline, for processing of 1875 Kg/day (75 raw hides/day) raw to finished leather, and discharge of 52.5 KLD effluent through PETP to CETP at 50% production capacity till further order.	Complied
4	The industry is having additional 01 Drum Size (3.6m x 3.75m) for Soaking/Liming, 01 Drum Size (3.6m x 3.75m) for Deliming/Pickling/ Tanning, 03 Drum Size (7' x 7.5'-01, 5' x 7.5-01, 9' x 9'-01) for Fat liquoring/ Retanning/Dying, as per approved restricted capacity. Therefore, the unit is directed not to use additional drums/paddles in production during the capacity restriction period till further order.	Complied
5	The industry will have to deposit the revised fee whenever it is notified.	Complied
6	Industry shall maintain/develop green belt as much as possible and plantation should be done as per guidance of Social Forestry Department.	Complied
7	Industry shall operate and maintain APCS installed on Thermic Fluid Heater of capacity 6 LaKh kilo calorie in such a manner to achieve the emission standards prescribed under Environment (Protection) Rules 1986.	Complied
8	Industry shall maintain acoustic enclosure on 500 KVA and 300 KVA D.G. Sets and shall ensure the compliance of provisions of the Noise Pollution (Regulation and Control) Rules, 2000.	Complied

  
13/01/25  
(Saurabh Haris)  
J.R.F.

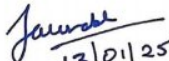
  
13/01/25  
(Vikash Yadav)  
J.R.F.

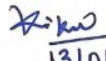
  
13-01-25  
(Ashutosh Pandey)  
Environment Engineer


**M/s SABA EXPORTS,  
PA/104/90-A(28-C), SANJAY NAGAR, WAJIDPUR, JAJMAU, KANPUR NAGAR, 208010  
(Inspection dt. 04.10.2024)**

<b>Consent Validity</b>		195994/UPPCB/Kanpur Nagar(UPPCBRO)/CTO/both/KANPUR NAGAR/2023 Date: 21-01-2024 31-12-2028
<b>Type of Industry</b>		Chrome Tanning
<b>Permitted by the Board</b>		375 Kg/day of raw hide to finished leather (which is restricted capacity at 50% of the consented capacity) till further order.
<b>Air pollution source with capacity</b>		02 DG set 500 KVA, 250 KVA 01 Thermic fluid heater 10 lakh K calorie each
<b>Flow Meter</b>		Installed
<b>OCEMS Status</b>		Installed
<b>GWD NOC Status</b>		Granted (Certificate No. NOC044156)
<b>PETP Status</b>		Installed & Operational
<b>Analysis Report</b>		As per record Dt. 04.10.2024 pH: 7.96, TSS: 398 mg/l T.Cr.: 5.96 mg/l
<b>S.No</b>	<b>Specific Condition</b>	<b>Comply Status</b>
1	This CTO is valid for processing of 375 Kg/day of raw hide to finished leather by Chrome tanning (which is restricted capacity at 50% of the consented capacity) till further order	Complied
2	Industry shall treat the industrial effluent through PETP to comply with the prescribed standards.	Complied
3	The upgradation of PETP shall be completed prior to commissioning of New 20 MLD CETP.	Complied
4	Industry shall submit the PETP treated effluent analysis report of NABL accredited laboratory/Board's Laboratory within 01 month	Complied
5	As per the guidelines prepared by UPPCB for different processes and necessary infrastructure, unit is allowed to have 01 Drum size (10' x 10') for soaking/Liming, 01 Drums Size (10' x 10') for Deliming/Pickling/ Tanning, 01 Drum Size (7' x 7') for Fat liquoring/ Retanning/Dying, and 01 Drum Size (7x7') is allowed for milling process for processing of 375 Kg/day (15 raw hides/day) raw to finished leather and discharge of 10.5 KLD effluent treated through PETP to reach CETP at 50% production capacity till further orders.	Complied
6	The industry is having additional 01 Drum size (10' x 10') for soaking/Liming, 01 Drums Size (10' x 10') for Deliming/Pickling/ Tanning, 01 Drum Size (7' x 7') for Fat liquoring/ Retanning/Dying, as per approved 50% restricted capacity. Therefore, the unit is directed not to use additional drums in production during the capacity restriction period, till further orders and these drums will remain sealed.	Complied
7	Industry shall upgrade the PETP in time bound manner and operate the PTZ camera as per the Board's direction and send the URL and Password to the Board for surveillance purpose.	Complied

8	Industry shall complete the work regarding cleaner technology to minimize effluent quantity and use of chemicals as per the "Charter for Water Recycling and Pollution Prevention in Tanneries, within 15 days and inform to the Board.	Complied
9	Industry shall maintain/develop green belt as much as possible and plantation should be done as per guidance of Social Forestry Department.	Complied
10	Industry shall obtain the NOC from UPGWA for withdrawal of ground water within 03 months and submit it to the Board	Complied
11	Industry shall operate and maintain APCS installed on Thermic Fluid Heater of capacity 1.0 Lakh kilo calorie in such a manner that the emission should be as per the standards prescribed under EP Act 1986.	Complied
12	Industry shall ensure the compliance of provisions of the Noise Pollution (Regulation and Control) Rules,2000.	Complied
13	Industry is covered under GPI and situated in the catchment area of River Ganges. Hence during Magh mela, industry shall immediately comply with the directions issued by the Board related to operation or temporary closure of the unit.	Complied
14	Industry shall comply with the relevant provisions of Environmental Laws.	Complied

  
13/01/25  
(Saurabh Haris)  
J.R.F.

  
13/01/25  
(Vikash Yadav)  
J.R.F.

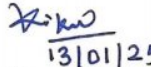
  
13-01-25  
(Ashutosh Pandey)  
Environment Engineer

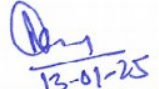
**M/s GLOBE INDUSTRIES,  
37-B, 150 FEET ROAD, JAJMAU, KANPUR NAGAR,208010  
(Inspection dt. 04.10.2024)**

<b>Consent Validity Air</b>		52043/UPPCB/Kanpur Nagar(UPPCBRO)/CTO/air/KANPUR NAGAR/2019 Date: 28-11-2019 31-12-2024
<b>Consent Validity Water</b>		52045/UPPCB/Kanpur Nagar(UPPCBRO)/CTO/water/KANPUR NAGAR/2019 Date: 28-11-2019 31-12-2024
<b>Type of Industry</b>		Leather Board
<b>Permitted by the Board</b>		Leather Board -1000 Kg/day
<b>Air pollution source with capacity</b>		No
<b>Flow Meter</b>		Installed
<b>OCEMS Status</b>		Installed
<b>GWD NOC Status</b>		Applied (Application No.KNPN1224RIN0145)
<b>PETP Status</b>		Installed & Operational
<b>Analysis Report</b>		As per record Dt. 04.10.2024 pH: 7.74, TSS: 432 mg/l, T.Cr.: 5.98 mg/l (Analysis Report Attached)
<b>S.No</b>	<b>Specific Condition Water Consent</b>	<b>Comply Status</b>
1	1. This consent will be valid from the date of revocation of Closure direction issued u/s 32(1)(c) of Water (Prevention and Control of Pollution) Act 1974 by the Board vide letter dated 18-11-2018. Industry shall start production only after revocation of said closure direction.	Complied
2	This consent for M/S GLOBE INDUSTRIES, 37-B, 150 FEET ROAD, JAJMAU, KANPUR NAGAR is valid for production of Leather Board -500 Kg/day, using raw material Leather dust, Leather cutting, Latex, alum etc. till further order	Complied
3	In compliance of MoEF&CC notification no S.O. 4E dated 01.01.2016 , Board has prescribed the standards for PETP outlet vide officer order No. G-31438/C-2/Sa-78 Vol-II/2019 dated 02.11.2019 available on Board's Website www.uppcb.com. Industry shall treat the industrial effluent through PETP to comply with the prescribed standards.	Complied
4	Industry shall not install any drum/paddle within premises for tanning process.	Complied
5	Industry is allowed to discharge of 2.8 KLD effluent treated through PETP to CETP at 50% production capacity till further order.	Complied
6	The industry will have to deposit the revised fee whenever it is notified.	Complied
7	Industry shall maintain/develop green belt as much as possible and plantation should be done as per guidance of Social Forestry Department.	Complied
8	Industry shall ensure the compliance of permission issued by CGWA for withdrawal of ground water.	Complied
9	Industry is covered under GPI and situated in the catchment area of River Ganges. Hence during Magh mela, industry shall immediately comply with the directions issued by the Board	Complied

	related to operation or temporary closure of the unit.	
<b>S.No</b>	<b>Specific Condition Air Consent</b>	<b>Comply Status</b>
1	This consent will be valid from the date of revocation of Closure direction issued u/s 32(1)(c) of Water (Prevention and Control of Pollution) Act 1974 by the Board vide letter dated 18-11-2018. Industry shall start production only after revocation of said closure direction.	Complied
2	This consent for M/S GLOBE INDUSTRIES, 37-B, 150 FEET ROAD, JAJMAU, KANPUR NAGAR is valid for production of Leather Board -500 Kg/day, using raw material Leather dust, Leather cutting, Latex, alum etc. till further order	Complied
3	In compliance of MoEF&CC notification no S.O. 4E dated 01.01.2016 , Board has prescribed the standards for PETP outlet vide officer order No. G-31438/C-2/Sa-78 Vol-II/2019 dated 02.11.2019 available on Board's Website www.uppcb.com. Industry shall treat the industrial effluent through PETP to comply with the prescribed standards	Complied
4	Industry shall not install any drum/paddle within premises for tanning process.	Complied
5	Industry is allowed to discharge of 2.8 KLD effluent treated through PETP to CETP at 50% production capacity till further order.	Complied
6	The industry will have to deposit the revised fee whenever it is notified.	Complied
7	Industry shall maintain/develop green belt as much as possible and plantation should be done as per guidance of Social Forestry Department.	Complied
8	Industry shall ensure the compliance of provisions of the Noise Pollution (Regulation and Control) Rules, 2000.	Complied

  
13/01/25  
(Saurabh Haris)  
J.R.F.

  
13/01/25  
(Vikash Yadav)  
J.R.F.

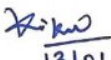
  
13-01-25  
(Ashutosh Pandey)  
Environment Engineer


**M/s GLOBE TANNERS,  
52-A, 150 FEET ROAD, JAJMAU, KANPUR NAGAR, 208010  
(Inspection dt. 26.12.2024)**

<b>Consent Validity Air</b>		71486/UPPCB/Kanpur Nagar(UPPCBRO)/CTO/air/KANPUR NAGAR/2019 Date: 28-11-2019 31-12-2024
<b>Consent Validity Water</b>		71488/UPPCB/Kanpur Nagar(UPPCBRO)/CTO/water/KANPUR NAGAR/2019 Date: 28-11-2019 31-12-2024
<b>Type of Industry</b>		Chrome tanning
<b>Permitted by the Board</b>		Finished Leather by processing of 50% of 750 Kg/day raw hides till further order. to Finished leather
<b>Air pollution source with capacity</b>		DG Set 160 KVA
<b>Flow Meter</b>		Installed
<b>OCEMS Status</b>		Installed
<b>GWD NOC Status</b>		Granted (Certificate No. NOC026119)
<b>PETP Status</b>		Installed & Operational
<b>Analysis Report</b>		As per record Dt. 26.12.2024 pH: 8.24, TSS: 426 mg/l, T.Cr.: 7.29 mg/l (Analysis Report Attached)
<b>S.No</b>	<b>Specific Condition Water Consent</b>	<b>Comply Status</b>
1	1. This consent will be valid from the date of revocation of Closure direction issued u/s 32(1)(c) of Water (Prevention and Control of Pollution) Act 1974 by the Board vide letter dated 18-11-2018. Industry shall start production only after revocation of said closure direction.	Complied
2	This consent for M/S GLOBE TANNERS, 52-A, 150 FEET ROAD, JAJMAU, KANPUR NAGAR is valid for processing of 375 Kg/day of raw hide to finished leather by Chrome tanning till further order	Complied
3	In compliance of MoEF&CC notification no S.O. 4E dated 01.01.2016 , Board has prescribed the standards for PETP outlet vide officer order No. G-31438/C-2/Sa-78 Vol-II/2019 dated 02.11.2019 available on Board's Website www.uppcb.com. Industry shall treat the industrial effluent through PETP to comply with the prescribed standards.	Complied
4	As per the guidelines prepared by UPPCB for different processes and necessary infrastructure, unit is allowed to have 01 Drum Size (9' x 9') for soaking/Liming, 01 Drums Size (9' x 9') for Deliming/Pickling/ Tanning, 01 Drum Size (7' x 7.5') for Fat liquoring/ Retanning/Dying, for processing of 375 Kg/day (15 raw hides/day) raw to finished leather and discharge of 10.5 KLD effluent through PETP to CETP at 50% production capacity till further order	Complied
5	The industry is having additional 01 Drum Size (9' x 9') for Soaking Liming, 01 Drum Size (9' x 9') for Deliming/Pickling/ Tanning, 01 Drum Size (7' x 7.5') for Fat liquoring/ Retanning/Dying as per approved restricted capacity. Therefore, the unit is directed not to use additional drums/paddles in production during the capacity restriction period till further order.	Complied

6	The industry will have to deposit the revised fee whenever it is notified.	Complied
7	Industry shall maintain/develop green belt as much as possible and plantation should be done as per guidance of Social Forestry Department.	Complied
8	Industry shall ensure the compliance of permission issued by CGWA for withdrawal of ground water.	Complied
9	Industry is covered under GPI and situated in the catchment area of River Ganges. Hence during Magh mela, industry shall immediately comply with the directions issued by the Board related to operation or temporary closure of the unit.	Complied
<b>S.No</b>	<b>Specific Condition Air Consent</b>	<b>Comply Status</b>
1	This consent will be valid from the date of revocation of Closure direction issued u/s 32(1)(c) of Water (Prevention and Control of Pollution) Act 1974 by the Board vide letter dated 18-11-2018. Industry shall start production only after revocation of said closure direction.	Complied
2	This consent for M/S GLOBE TANNERS, 52-A, 150 FEET ROAD, JAJMAU, KANPUR NAGAR is valid for processing of 375 Kg/day of raw hide to finished leather by Chrome tanning till further order.	Complied
3	In compliance of MoEF&CC notification no S.O. 4E dated 01.01.2016 , Board has prescribed the standards for PETP outlet vide officer order No. G-31438/C-2/Sa-78 Vol-II/2019 dated 02.11.2019 available on Board's Website www.uppcb.com. Industry shall treat the industrial effluent through PETP to comply with the prescribed standards	Complied
4	As per the guidelines prepared by UPPCB for different processes and necessary infrastructure, unit is allowed to have 01 Drum Size (9' x 9') for soaking/Liming, 01 Drums Size (9' x 9') for Deliming/Pickling/ Tanning, 01 Drum Size (7' x 7.5') for Fat liquoring/ Retanning/Dyeing, for processing of 375 Kg/day (15 raw hides/day) raw to finished leather and discharge of 10.5 KLD effluent through PETP to CETP at 50% production capacity till further order.	Complied
5	The industry is having additional 01 Drum Size (9' x 9') for Soaking Liming, 01 Drum Size (9' x 9') for Deliming/Pickling/ Tanning, 01 Drum Size (7' x 7.5') for Fat liquoring/ Retanning/Dyeing as per approved restricted capacity. Therefore, the unit is directed not to use additional drums/paddles in production during the capacity restriction period till further order.	Complied
6	The industry will have to deposit the revised fee whenever it is notified.	Complied
7	Industry shall maintain/develop green belt as much as possible and plantation should be done as per guidance of Social Forestry Department.	Complied
8	Industry shall maintain acoustic enclosure on 160 KVA D.G. Set and shall ensure the compliance of provisions of the Noise Pollution (Regulation and Control) Rules, 2000.	Complied

  
13/01/25  
(Saurabh Haris)  
J.R.F.

  
13/01/25  
(Vikash Yadav)  
J.R.F.

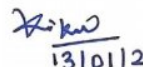
  
13-01-25  
(Ashutosh Pandey)  
Environment Engineer


**M/s NEW GLOBE EXIM,  
104/90-A-7 (2,3) 150 FEET ROAD,WAJIDPUR, JAJMAU, KANPUR NAGAR,208010  
(Inspection dt. 16.12.2024)**

<b>Consent Validity Air</b>		74203/UPPCB/Kanpur Nagar(UPPCBRO)/CTO/air/KANPUR NAGAR/2019 Date: 20-11-2019 31-12-2024
<b>Consent Validity Water</b>		74200/UPPCB/Kanpur Nagar(UPPCBRO)/CTO/water/KANPUR NAGAR/2019 Date: 20-11-2019 31-12-2024
<b>Type of Industry</b>		Chrome Tanning
<b>Permitted by the Board</b>		Finished Leather by processing of 50% of 1500 Kg/day raw hides till further order. to Finished leather.
<b>Air pollution source with capacity</b>		DG Set 42 KVA
<b>Flow Meter</b>		Installed
<b>OCEMS Status</b>		Installed
<b>GWD NOC Status</b>		Granted (Certificate No. NOC044120)
<b>PETP Status</b>		Installed & Operational
<b>Analysis Report</b>		As per record Dt. 16.12.2024 pH: 7.94, TSS: 316 mg/l, T.Cr.: 8.46 mg/l (Analysis Report Attached)
<b>S.No</b>	<b>Specific Condition Water Consent</b>	<b>Comply Status</b>
1	1. This consent will be valid from the date of revocation of Closure direction issued u/s 32(1)(c) of Water (Prevention and Control of Pollution) Act 1974 by the Board vide letter dated 18-11-2018. Industry shall start production only after revocation of said closure direction.	Complied
2	This consent for M/S NEW GLOBE EXIM (Globe Industrial Corporation, 104/90-A-7 (2,3) 150 FEET ROAD, WAJIDPUR, JAJMAU, KANPUR is valid for processing of 750 Kg/day of raw hide to finished leather by Chrome tanning till further order.	Complied
3	In compliance of MoEF&CC notification no S.O. 4E dated 01.01.2016 , Board has prescribed the standards for PETP outlet vide officer order No. G-31438/C-2/Sa-78 Vol-II/2019 dated 02.11.2019 available on Board's Website www.uppcb.com. Industry shall treat the industrial effluent through PETP to comply with the prescribed standards.	Complied
4	As per the guidelines prepared by UPPCB for different processes and necessary infrastructure, unit is allowed to have 02 Paddles Size (8' x 8') for soaking/Liming, 03 Drums Size (7' x 7.5' -02 & 6' x 7.5' -01) for Deliming/Pickling/ Tanning, 02 Drums Size (7' x 7.5') for Fat liquoring/ Retanning/Dying and 01 Milling drum size (6' x 7.5') with condition as mentioned in guideline, for processing of 750 Kg/day (30 raw hides/day) raw to finished leather, and discharge of 21.0 KLD effluent through PETP to CETP at 50% production capacity till further order.	Complied
5	The industry is having additional 02 Paddles Size (8' x 8') is restricted for soaking/Liming, 02 Drums Size (7' x 7.5' & 9' x 9.5') are restricted for Deliming/Pickling/ Tanning, 01 Drum Size (7' x 7.5') is restricted for Fat liquoring/ Retanning/Dying, as per approved restricted capacity. Therefore, the unit is	Complied

	directed not to use additional drums/paddles in production during the capacity restriction period till further order.	
6	The industry will have to deposit the revised fee whenever it is notified.	Complied
7	Industry shall maintain/develop green belt as much as possible and plantation should be done as per guidance of Social Forestry Department.	Complied
8	Industry shall ensure the compliance of permission issued by CGWA for withdrawal of ground water.	Complied
9	Industry is covered under GPI and situated in the catchment area of River Ganges. Hence during Magh mela, industry shall immediately comply with the directions issued by the Board related to operation or temporary closure of the unit.	Complied
<b>S.No</b>	<b>Specific Condition Air Consent</b>	<b>Comply Status</b>
1	This consent will be valid from the date of revocation of Closure direction issued u/s 32(1)(c) of Water (Prevention and Control of Pollution) Act 1974 by the Board vide letter dated 18-11-2018. Industry shall start production only after revocation of said closure direction.	Complied
2	This consent for M/S NEW GLOBE EXIM (Globe Industrial Corporation, 104/90-A-7 (2,3) 150 FEET ROAD, WAJIDPUR, JAJMAU, KANPUR is valid for processing of 750 Kg/day of raw hide to finished leather by Chrome tanning till further order.	Complied
3	As per the guidelines prepared by UPPCB for different processes and necessary infrastructure, unit is allowed to have 02 Paddles Size (8' x 8') for soaking/Liming, 03 Drums Size (7' x 7.5' -02 & 6' x 7.5' -01) for Deliming/Pickling/ Tanning, 02 Drums Size (7' x 7.5') for Fat liquoring/ Retanning/Dying and 01 Milling drum size (6' x 7.5') with condition as mentioned in guideline, for processing of 750 Kg/day (30 raw hides/day) raw to finished leather, and discharge of 21.0 KLD effluent through PETP to CETP at 50% production capacity till further order.	Complied
4	The industry is having additional 02 Paddles Size (8' x 8') is restricted for soaking/Liming, 02 Drums Size (7' x 7.5' & 9' x 9.5') are restricted for Deliming/Pickling/ Tanning, 01 Drum Size (7' x 7.5') is restricted for Fat liquoring/ Retanning/Dying, as per approved restricted capacity. Therefore, the unit is directed not to use additional drums/paddles in production during the capacity restriction period till further order.	Complied
5	The industry will have to deposit the revised fee whenever it is notified.	Complied
6	Industry shall maintain/develop green belt as much as possible and plantation should be done as per guidance of Social Forestry Department.	Complied
7	Industry shall maintain acoustic enclosure on 42 KVA DG set and ensure the compliance of provisions of the Noise Pollution (Regulation and Control) Rules, 2000.	Complied

  
13/01/25  
(Saurabh Haris)  
J.R.F.

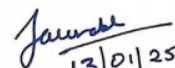
  
13/01/25  
(Vikash Yadav)  
J.R.F.

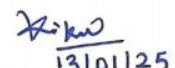
  
13-01-25  
(Ashutosh Pandey)  
Environment Engineer


**M/s GLOBE LEATHER INDUSTRIES (GLOBE INDUSTRIAL CORPORATION UNIT-1),  
PLOT NO.37-A, 150 FEET ROAD, JAJMAU, KANPUR NAGAR, 208010  
(Inspection dt. 26.12.2024)**

<b>Consent Validity Air</b>		73234/UPPCB/Kanpur Nagar(UPPCBRO)/CTO/air/KANPUR NAGAR/2019 Date: 27-11-2019 31-12-2024
<b>Consent Validity Water</b>		73230/UPPCB/Kanpur Nagar(UPPCBRO)/CTO/water/KANPUR NAGAR/2019 Date: 27-11-2019 31-12-2024
<b>Type of Industry</b>		Split Leather
<b>Permitted by the Board</b>		Finished Leather by processing of 50% of 1000 kg/day split side (equivalent to 10 raw hides discharge BOD load per day) till further order. to Finished leather
<b>Air pollution source with capacity</b>		DG Set 160 KVA
<b>Flow Meter</b>		Installed
<b>OCEMS Status</b>		Installed
<b>GWD NOC Status</b>		Granted (Reg. No. 202404000335)
<b>PETP Status</b>		Installed & Operational
<b>Analysis Report</b>		As per record Dt. 26.12.2024 pH: 8.16, TSS: 412 mg/l, T.Cr.: 7.48 mg/l (Analysis Report Attached)
<b>S.No</b>	<b>Specific Condition Water Consent</b>	<b>Comply Status</b>
1	1. This consent will be valid from the date of revocation of Closure direction issued u/s 32(1)(c) of Water (Prevention and Control of Pollution) Act 1974 by the Board vide letter dated 18-11-2018. Industry shall start production only after revocation of said closure direction.	Complied
2	This consent for M/S GLOBE LEATHER INDUSTRIES (GLOBE INDUSTRIAL CORPORATION UNIT-1), 37-A, 150 FEET ROAD, JAJMAU, KANPUR is valid for processing of 500 kg/day split side (equivalent to 5 raw hide discharge BOD load per day) by re-tanning /fat lacquering/milling operations.	Complied
3	In compliance of MoEF&CC notification no S.O. 4E dated 01.01.2016 , Board has prescribed the standards for PETP outlet vide officer order No. G-31438/C-2/Sa-78 Vol-II/2019 dated 02.11.2019 available on Board's Website www.uppcb.com. Industry shall treat the industrial effluent through PETP to comply with the prescribed standards.	Complied
4	As per the guidelines prepared by UPPCB for different processes and necessary infrastructure, unit is allowed to have 02 Drum (size 7'x7.5') for processing of 500 kg/day split side ( equivalent to 5 raw hides discharge BOD load per day) to finished leather, 01 Imported Drum (size 2.8m x 2.8m) for milling process and discharge of 3.5 KLD effluent through PETP to CETP, at 50% production capacity till further order.	Complied
5	The industry is having additional 01 Drum Size (7' x 7.5') for for Fat liquoring/Retanning/Dying, as per approved restricted capacity. Therefore, the unit is directed not to use additional drums/paddles in production during the capacity restriction period till further order.	Complied

6	The industry will have to deposit the revised fee whenever it is notified.	Complied
7	Industry shall maintain/develop green belt as much as possible and plantation should be done as per guidance of Social Forestry Department.	Complied
8	Industry shall ensure the compliance of permission issued by CGWA for withdrawal of ground water.	Complied
9	Industry is covered under GPI and situated in the catchment area of River Ganges. Hence during Magh mela, industry shall immediately comply with the directions issued by the Board related to operation or temporary closure of the unit.	Complied
<b>S.No</b>	<b>Specific Condition Air Consent</b>	<b>Comply Status</b>
1	This consent will be valid from the date of revocation of Closure direction issued u/s 32(1)(c) of Water (Prevention and Control of Pollution) Act 1974 by the Board vide letter dated 18-11-2018. Industry shall start production only after revocation of said closure direction.	Complied
2	This consent for M/S GLOBE LEATHER INDUSTRIES (GLOBE INDUSTRIAL CORPORATION UNIT-1), 37-A, 150 FEET ROAD, JAJMAU, KANPUR is valid for processing of 500 kg/day split side (equivalent to 5 raw hide discharge BOD load per day) by re-tanning /fat lacquering/milling operations	Complied
3	As per the guidelines prepared by UPPCB for different processes and necessary infrastructure, unit is allowed to have 02 Drum (size 7'x7.5') for processing of 500 kg/day split side (equivalent to 5 raw hides discharge BOD load per day) to finished leather, 01 Imported Drum (size 2.8m x 2.8m) for milling process and discharge of 3.5 KLD effluent through PETP to CETP, at 50% production capacity till further order	Complied
4	The industry is having additional 01 Drum Size (7' x 7.5') for for Fat liquoring/ Retanning/Dying., as per approved restricted capacity. Therefore, the unit is directed not to use additional drums/paddles in production during the capacity restriction period till further order.	Complied
5	The industry will have to deposit the revised fee whenever it is notified.	Complied
6	Industry shall maintain/develop green belt as much as possible and plantation should be done as per guidance of Social Forestry Department.	Complied
7	Industry shall maintain acoustic enclosure on 160 KVA D.G. Set and shall ensure the compliance of provisions of the Noise Pollution (Regulation and Control) Rules, 2000.	Complied

  
13/01/25  
(Saurabh Haris)  
J.R.F.

  
13/01/25  
(Vikash Yadav)  
J.R.F.

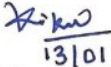
  
13-01-25  
(Ashutosh Pandey)  
Environment Engineer


**M/s SHALIMAR LEATHER INDUSTRIES,  
74-A, 150 FEET ROAD, JAJMAU, KANPUR NAGAR, 208010  
(Inspection dt. 28.11.2024)**

<b>Consent Validity Air</b>		72166/UPPCB/Kanpur Nagar(UPPCBRO)/CTO/air/KANPUR NAGAR/2019 Date: 26-11-2019 31-12-2024
<b>Consent Validity Water</b>		72161/UPPCB/Kanpur Nagar(UPPCBRO)/CTO/water/KANPUR NAGAR/2019 Date: 26-11-2019 31-12-2024
<b>Type of Industry</b>		Vegetable tanning
<b>Permitted by the Board</b>		Finished Leather by processing of 50% of 1875 Kg/day raw hides till further order. to Finished leather.
<b>Air pollution source with capacity</b>		DG Set 400 KVA, 125 KVA, 82 KVA
<b>Flow Meter</b>		Installed
<b>OCEMS Status</b>		Installed
<b>GWD NOC Status</b>		Granted Granted (Certificate No. NOC044156)
<b>PETP Status</b>		Installed & Operational
<b>Analysis Report</b>		As per record Dt. 28.11.2024 pH: 8.21, TSS: 342 mg/l, T.Cr.: 8.06 mg/l (Analysis Report Attached)
<b>S.No</b>	<b>Specific Condition Water Consent</b>	<b>Comply Status</b>
1	This consent will be valid from the date of revocation of Closure direction issued u/s 32(1)(c) of Water (Prevention and Control of Pollution) Act 1974 by the Board vide letter dated 01.10.2019. Industry shall start production only after revocation of said closure direction.	Complied
2	This consent for M/S SHALIMAR LEATHER INDUSTRIES 74 A, 150 JAJMAU, KANPUR is valid for processing of 937.5 Kg/day of raw hide to finished leather by Vegetable tanning till further order	Complied
3	In compliance of MoEF&CC notification no S.O. 4E dated 01.01.2016 , Board has prescribed the standards for PETP outlet vide officer order No. G-31438/C-2/Sa-78 Vol-II/2019 dated 02.11.2019 available on Board's Website www.uppcb.com. Industry shall treat the industrial effluent through PETP to comply with the prescribed standards.	Complied
4	As per the guidelines prepared by UPPCB for different processes and necessary infrastructure, unit is allowed to have 01 Paddles Size (8' x 9.5') for soaking/Liming, 07 Drums Size (7' x 7.5') for Deliming/Pickling/ Tanning, 03 Drum Size (7' x 7.5'-02 & 8' x 7.5'-01) for Fat liquoring/Retanning/Dying, for processing of 937.5 Kg/day (37.5 raw hides/day) raw to finished leather, and discharge of 26.25 KLD effluent through PETP to CETP at 50% production capacity till further order.	Complied
5	The industry is having additional 02 Paddles Size (8' x 9.5') for soaking/Liming, 01 Drums Size (7' x 7.5') for Fat liquoring/ Retanning/Dying, as per approved restricted capacity. Therefore, the unit is directed not to use additional drums/paddles in production during the capacity restriction period till further order.	Complied

6	The industry will have to deposit the revised fee whenever it is notified.	Complied
7	Industry shall maintain/develop green belt as much as possible and plantation should be done as per guidance of Social Forestry Department.	Complied
8	Industry shall ensure the compliance of permission issued by CGWA for withdrawal of ground water.	Complied
9	Industry is covered under GPI and situated in the catchment area of River Ganges. Hence during Magh mela, industry shall immediately comply with the directions issued by the Board related to operation or temporary closure of the unit.	Complied
<b>S.No</b>	<b>Specific Condition Air Consent</b>	<b>Comply Status</b>
1	This consent will be valid from the date of revocation of Closure direction issued u/s 32(1)(c) of Water (Prevention and Control of Pollution) Act 1974 by the Board vide letter dated 01.10.2019. Industry shall start production only after revocation of said closure direction.	Complied
2	This consent for M/S SHALIMAR LEATHER INDUSTRIES 74 A, 150 JAJMAU, KANPUR is valid for processing of 937.5 Kg/day of raw hide to finished leather by Vegetable tanning till further order.	Complied
3	As per the guidelines prepared by UPPCB for different processes and necessary infrastructure, unit is allowed to have 01 Paddles Size (8' x 9.5') for soaking/Liming, 07 Drums Size (7' x 7.5') for Deliming/Pickling/ Tanning, 03 Drum Size (7' x 7.5'-02 & 8' x 7.5'-01) for Fat liquoring/ Retanning/Dying, for processing of 937.5 Kg/day (37.5 raw hides/day) raw to finished leather, and discharge of 26.25 KLD effluent through PETP to CETP at 50% production capacity till further order.	Complied
4	The industry is having additional 02 Paddles Size (8' x 9.5') for soaking/Liming, 01 Drums Size (7' x 7.5') for Fat liquoring/ Retanning/Dying, as per approved restricted capacity. Therefore, the unit is directed not to use additional drums/paddles in production during the capacity restriction period till further order	Complied
5	The industry will have to deposit the revised fee whenever it is notified.	Complied
6	Industry shall maintain/develop green belt as much as possible and plantation should be done as per guidance of Social Forestry Department.	Complied
7	Industry shall ensure the compliance of provisions of the Noise Pollution (Regulation and Control) Rules, 2000.	Complied

  
13/01/25  
(Saurabh Haris)  
J.R.F.

  
13/01/25  
(Vikash Yadav)  
J.R.F.

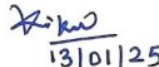
  
13-01-25  
(Ashutosh Pandey)  
Environment Engineer


**M/s MERIT LEATHER FINISHERS,  
414, SANJAY NAGAR, JAJMAU, KANPURNAGAR,208010  
(Inspection dt. 12.11.2024)**

<b>Consent Validity Air</b>		68097/UPPCB/Kanpur Nagar(UPPCBRO)/CTO/air/KANPUR NAGAR/2019 Date: 11-11-2019 31-12-2024
<b>Consent Validity Water</b>		68095/UPPCB/Kanpur Nagar(UPPCBRO)/CTO/water/KANPUR NAGAR/2019 Date: 11-11-2019 31-12-2024
<b>Type of Industry</b>		Chrome tanning
<b>Permitted by the Board</b>		Finished Leather by processing of 50% of 2750 Kg/day raw hides till further order to Finished leather
<b>Air pollution source with capacity</b>		DG Set 62 KVA
<b>Flow Meter</b>		Installed
<b>OCEMS Status</b>		Installed
<b>GWD NOC Status</b>		Applied (Application No. KNPN0924NIN0279)
<b>PETP Status</b>		Installed & Operational
<b>Analysis Report</b>		As per record Dt. 12.11.2024 pH: 7.89, TSS: 346 mg/l, T.Cr.: 6.48 mg/l (Analysis Report Attached)
<b>S.No</b>	<b>Specific Condition Water Consent</b>	<b>Comply Status</b>
1	This consent will be valid from the date of revocation of Closure direction issued u/s 32(1)(c) of Water (Prevention and Control of Pollution) Act 1974 by the Board vide letter dated 01-10-2019. Industry shall start production only after revocation of said closure direction.	Complied
2	This consent for M/S MERIT LEATHER FINISHER, 414, SANJAY NAGAR, JAJMAU, KANPUR is valid for processing of 1375 Kg/day of raw hide to finished leather by Chrome tanning till further order.	Complied
3	In compliance of MoEF&CC notification no S.O. 4E dated 01.01.2016 , Board has prescribed the standards for PETP outlet vide officer order No. G-31438/C-2/Sa-78 Vol-II/2019 dated 02.11.2019 available on Board's Website www.uppcb.com. Industry shall treat the industrial effluent through PETP to comply with the prescribed standards	Complied
4	As per the guidelines prepared by UPPCB for different processes and necessary infrastructure, unit is allowed to have 02 Paddles Size (12' x 10.5' -01 & 9' x 8' -01) for soaking /Liming, 04 Drums Size (10.5' x 9.5' - 01 & 8.5' x 8.5' - 02 & 8.5' x 8 - 01) for Deliming/Pickling/ Tanning, 03 Drum Size (7' x 7.5' -02 & 6.5 x 7.5 -01) for Fat liquoring/ Retanning/Dying, 01 Drum size (8.5' x 8.5') for milling with the condition mentioned in guideline for processing of 1375 Kg/day (55 raw hides/day) raw to finished leather, and discharge of 38.5 KLD effluent through PETP to CETP at 50% production capacity till further order.	Complied
5	The industry is having additional 04 Paddles Size (12' x 10.5' -02 & 9' x 8' -02) for soaking /Liming, 08 Drums Size (10.5' x 9.5' - 02 & 8.5' x 8.5' - 04 & 8.5' x 8 - 02) for Deliming/Pickling/Tanning, 05 Drum Size (7' x 7.5' -04 & 6.5 x 7.5 -01) for Fat liquoring/ Retanning/Dying, 01 Drum size (8.5' x	Complied

	8.5') for milling as per approved restricted capacity. Therefore, the unit is directed not to use additional drums/paddles in production during the capacity restriction period till further order.	
6	The industry will have to deposit the revised fee whenever it is notified.	Complied
7	Industry shall maintain/develop green belt as much as possible and plantation should be done as per guidance of Social Forestry Department.	Complied
8	Industry shall ensure the compliance of permission issued by CGWA for withdrawal of ground water.	Complied
9	Industry is covered under GPI and situated in the catchment area of River Ganges. Hence during Magh mela, industry shall immediately comply with the directions issued by the Board related to operation or temporary closure of the unit.	Complied
<b>S.No</b>	<b>Specific Condition Air Consent</b>	<b>Comply Status</b>
1	This consent will be valid from the date of revocation of Closure direction issued u/s 32(1)(c) of Water (Prevention and Control of Pollution) Act 1974 by the Board vide letter dated 01-10-2019. Industry shall start production only after revocation of said closure direction	Complied
2	This consent for M/S MERIT LEATHER FINISHER, 414, SANJAY NAGAR, JAJMAU, KANPUR is valid for processing of 1375 Kg/day of raw hide to finished leather by Chrome tanning till further order.	Complied
3	As per the guidelines prepared by UPPCB for different processes and necessary infrastructure, unit is allowed to have 02 Paddles Size (12' x 10.5' -01 & 9' x 8' -01) for soaking /Liming, 04 Drums Size (10.5' x 9.5' - 01 & 8.5' x 8.5' - 02 & 8.5' x 8 - 01) for Deliming/Pickling/ Tanning, 03 Drum Size (7' x 7.5' -02 & 6.5 x 7.5 -01) for Fat liquoring/ Retanning/Dying, 01 Drum size (8.5' x 8.5') for milling with the condition mentioned in guideline for processing of 1375 Kg/day (55 raw hides/day) raw to finished leather, and discharge of 38.5 KLD effluent through PETP to CETP at 50% production capacity till further order	Complied
4	The industry is having additional 04 Paddles Size (12' x 10.5' -02 & 9' x 8' -02) for soaking /Liming, 08 Drums Size (10.5' x 9.5' - 02 & 8.5' x 8.5' - 04 & 8.5' x 8 - 02) for Deliming/Pickling/ Tanning, 05 Drum Size (7' x 7.5' -04 & 6.5 x 7.5 -01) for Fat liquoring/ Retanning/Dying, 01 Drum size (8.5' x 8.5') for milling as per approved restricted capacity. Therefore, the unit is directed not to use additional drums/paddles in production during the capacity restriction period till further order.	Complied
5	The industry will have to deposit the revised fee whenever it is notified.	Complied
6	Industry shall maintain/develop green belt as much as possible and plantation should be done as per guidance of Social Forestry Department.	Complied
7	Industry shall maintain acoustic enclosure on 62 KVA D.G. Set and shall ensure the compliance of provisions of the Noise Pollution (Regulation and Control) Rules, 2000.	Complied

  
13/01/25  
(Saurabh Haris)  
J.R.F.

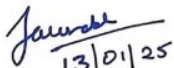
  
13/01/25  
(Vikash Yadav)  
J.R.F.

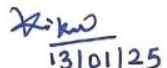
  
13-01-25  
(Ashutosh Pandey)  
Environment Engineer


**M/s SUPREME TANNING INDUSTRIES,  
104/90 (A-7), 150 FEET ROAD, JAJMAU, KANPUR NAGAR,208010  
(Inspection dt. 10.10.2024)**

<b>Consent Validity Air</b>		72781/UPPCB/Kanpur Nagar(UPPCBRO)/CTO/air/KANPUR NAGAR/2019 Date: 26-11-2019 31-12-2024
<b>Consent Validity Water</b>		72779/UPPCB/Kanpur Nagar(UPPCBRO)/CTO/water/KANPUR NAGAR/2019 Date: 26-11-2019 31-12-2024
<b>Type of Industry</b>		Chrome tanning
<b>Permitted by the Board</b>		Finished Leather by processing of 50% of 2500 Kg/day raw hides till further order. to Finished leather.
<b>Air pollution source with capacity</b>		DG Set 62 KVA
<b>Flow Meter</b>		Installed
<b>OCEMS Status</b>		Installed
<b>GWD NOC Status</b>		Applied (Application No. KNPN0125NIN0353)
<b>PETP Status</b>		Installed & Operational
<b>Analysis Report</b>		As per record Dt. 10.10.2024 pH: 8.02, TSS: 346 mg/l, T.Cr.: 6.98 mg/l (Analysis Report Attached)
<b>S.No</b>	<b>Specific Condition Water Consent</b>	<b>Comply Status</b>
1	This consent will be valid from the date of revocation of Closure direction issued u/s 32(1)(c) of Water (Prevention and Control of Pollution) Act 1974 by the Board vide letter dated 18-11-2018. Industry shall start production only after revocation of said closure direction.	Complied
2	This consent for M/S SUPREME TANNING INDUSTRIES , 104/90 (A-7), 150 FEET ROAD, JAJMAU, KANPUR is valid for processing of 1250 Kg/day of raw hide to finished leather by Chrome tanning till further order.	Complied
3	In compliance of MoEF&CC notification no S.O. 4E dated 01.01.2016 , Board has prescribed the standards for PETP outlet vide officer order No. G-31438/C-2/Sa-78 Vol-II/2019 dated 02.11.2019 available on Board's Website www.uppcb.com. Industry shall treat the industrial effluent through PETP to comply with the prescribed standards	Complied
4	As per the guidelines prepared by UPPCB for different processes and necessary infrastructure, unit is allowed to have 04 Drums Size (7' x 7.5') for soaking/Liming, 04 Drums Size (7' x 7.5' ) for Deliming/Pickling/ Tanning and 02 Drums Size (7' x 7.5') for Fat liquoring/ Retanning/Dying, for processing of 1250 Kg/day (50 raw hides/day) raw to finished leather, and discharge of 35.0 KLD effluent through PETP to CETP at 50% production capacity till further order.	Complied
5	The industry will have to deposit the revised fee whenever it is notified.	Complied
6	Industry shall maintain/develop green belt as much as possible and plantation should be done as per guidance of Social Forestry Department.	Complied

7	Industry shall ensure the compliance of permission issued by CGWA for withdrawal of ground water.	Complied
8	Industry is covered under GPI and situated in the catchment area of River Ganges. Hence during Magh mela, industry shall immediately comply with the directions issued by the Board related to operation or temporary closure of the unit.	Complied
<b>S.No</b>	<b>Specific Condition Air Consent</b>	<b>Comply Status</b>
1	This consent will be valid from the date of revocation of Closure direction issued u/s 32(1)(c) of Water (Prevention and Control of Pollution) Act 1974 by the Board vide letter dated 18-11-2018. Industry shall start production only after revocation of said closure direction.	Complied
2	This consent for M/S SUPREME TANNING INDUSTRIES , 104/90 (A-7), 150 FEET ROAD, JAJMAU, KANPUR is valid for processing of 1250 Kg/day of raw hide to finished leather by Chrome tanning till further order.	Complied
3	As per the guidelines prepared by UPPCB for different processes and necessary infrastructure, unit is allowed to have 04 Drums Size (7' x 7.5') for soaking/Liming, 04 Drums Size (7' x 7.5' ) for Deliming/Pickling/ Tanning and 02 Drums Size (7' x 7.5') for Fat liquoring/ Retanning/Dying, for processing of 1250 Kg/day (50 raw hides/day) raw to finished leather, and discharge of 35.0 KLD effluent through PETP to CETP at 50% production capacity till further order.	Complied
4	The industry will have to deposit the revised fee whenever it is notified.	Complied
5	Industry shall maintain/develop green belt as much as possible and plantation should be done as per guidance of Social Forestry Department.	Complied
6	Industry shall operate and maintain APCS installed on Thermic Fluid Heater in such a manner to achieve the emission standards as per Environment (Protection) Rule 1986.	
7	Industry shall maintain acoustic enclosure on DG sets of capacity 62 KVA and shall ensure the compliance of provisions of the Noise Pollution (Regulation and Control) Rules, 2000.	Complied

  
13/01/25  
(Saurabh Haris)  
J.R.F.

  
13/01/25  
(Vikash Yadav)  
J.R.F.

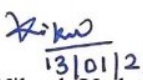
  
13-01-25  
(Ashutosh Pandey)  
Environment Engineer


**M/s SEEMA TANNING IND. PVT. LTD.,  
104/90 A(16) , WAJIDPUR , JAJMAU, KANPUR NAGAR,208010  
(Inspection dt. 04.10.2024)**

<b>Consent Validity Air</b>		75164/UPPCB/Kanpur Nagar(UPPCBRO)/CTO/air/KANPUR NAGAR/2019 Date: 29-11-2019 31-12-2024
<b>Consent Validity Water</b>		75160/UPPCB/Kanpur Nagar(UPPCBRO)/CTO/water/KANPUR NAGAR/2019 Date: 29-11-2019 31-12-2024
<b>Type of Industry</b>		Chrome tanning
<b>Permitted by the Board</b>		Finished Leather by processing of 50% of 1250 Kg/day raw hides till further order. to Finished leather.
<b>Air pollution source with capacity</b>		DG Set 180 KVA & 01 Baby Boiler
<b>Flow Meter</b>		Installed
<b>OCEMS Status</b>		Installed
<b>GWD NOC Status</b>		Applied (Application No. KNPN0824NIN0262)
<b>PETP Status</b>		Installed & Operational
<b>Analysis Report</b>		As per record Dt. 04.10.2024 pH: 7.84, TSS: 342 mg/l, T.Cr.: 6.89 mg/l (Analysis Report Attached)
<b>S.No</b>	<b>Specific Condition Water Consent</b>	<b>Comply Status</b>
1	This consent will be valid from the date of revocation of Closure direction issued u/s 32(1)(c) of Water (Prevention and Control of Pollution) Act 1974 by the Board vide letter dated 18.11.2018. Industry shall start production only after revocation of said closure direction.	Complied
2	This consent for M/S SEEMA TANNING IND. PVT. LTD. , 104/90 A(16) , WAJIDPUR , JAJMAU, KANPUR is valid for processing of 625 Kg/day of raw hide to finished leather by Chrome tanning till further order	Complied
3	As per the guidelines prepared by UPPCB for different processes and necessary infrastructure, unit is allowed to have 01 Drum Size (8' x 8') for soaking /Liming, 02 Drums Size (8'x8' & 9' x 8.5') for Deliming/Pickling/ Tanning, 01 Drum Size (8' x 8') for Fat liquoring/ Retanning/Dying and 01 Milling drum size (8' x 8') with condition as mentioned in guideline, for processing of 625 Kg/day (25 raw hides/day) raw to finished leather, and discharge of 17.5 KLD effluent through PETP to CETP at 50% production capacity till further order	Complied
4	The industry is having additional 01 Drum Size (8' x 8') for soaking /Liming, 02 Drums Size (8'x8' & 7' x 7.5') for Deliming/Pickling/ Tanning, 02 Drum Size (7' x 7') for Fat liquoring/ Retanning/Dying, as per approved restricted capacity. Therefore, the unit is directed not to use additional drums/paddles in production during the capacity restriction period till further order.	Complied
5	The industry will have to deposit the revised fee whenever it is notified.	Complied

6	Industry shall maintain/develop green belt as much as possible and plantation should be done as per guidance of Social Forestry Department.	Complied
7	Industry shall ensure the compliance of permission issued by CGWA for withdrawal of ground water.	Complied
8	Industry is covered under GPI and situated in the catchment area of River Ganges. Hence during Magh mela, industry shall immediately comply with the directions issued by the Board related to operation or temporary closure of the unit.	Complied
<b>S.No</b>	<b>Specific Condition Air Consent</b>	<b>Comply Status</b>
1	This consent will be valid from the date of revocation of Closure direction issued u/s 32(1)(c) of Water (Prevention and Control of Pollution) Act 1974 by the Board vide letter dated 18.11.2018. Industry shall start production only after revocation of said closure direction.	Complied
2	This consent for M/S SEEMA TANNING IND. PVT. LTD. , 104/90 A(16) , WAJIDPUR , JAJMAU, KANPUR is valid for processing of 625 Kg/day of raw hide to finished leather by Chrome tanning till further order	Complied
3	As per the guidelines prepared by UPPCB for different processes and necessary infrastructure, unit is allowed to have 01 Drum Size (8' x 8') for soaking /Liming, 02 Drums Size (8'x8' & 9' x 8.5') for Deliming/Pickling/ Tanning, 01 Drum Size (8' x 8') for Fat liquoring/ Retanning/Dying and 01 Milling drum size (8' x 8') with condition as mentioned in guideline, for processing of 625 Kg/day (25 raw hides/day) raw to finished leather, and discharge of 17.5 KLD effluent through PETP to CETP at 50% production capacity till further order	Complied
4	The industry is having additional 01 Drum Size (8' x 8') for soaking /Liming, 02 Drums Size (8'x8' & 7' x 7.5') for Deliming/Pickling/ Tanning, 02 Drum Size (7' x 7') for Fat liquoring/ Retanning/Dying, as per approved restricted capacity. Therefore, the unit is directed not to use additional drums/paddles in production during the capacity restriction period till further order.	
5	The industry will have to deposit the revised fee whenever it is notified.	Complied
6	Industry shall maintain/develop green belt as much as possible and plantation should be done as per guidance of Social Forestry Department.	Complied
7	Industry shall operate and maintain APCS installed on 1.5 TPH Boiler in such manner to achieve the emission standards as prescribed under Environment (Protection) Rules 1986	
8	Industry shall maintain acoustic enclosure on 180 KVA D.G. Set and shall ensure the compliance of provisions of the Noise Pollution (Regulation and Control) Rules, 2000.	Complied

  
13/01/25  
(Saurabh Haris)  
J.R.F.

  
13/01/25  
(Vikash Yadav)  
J.R.F.

  
13-01-25  
(Ashutosh Pandey)  
Environment Engineer



**REGIONAL LABORATORY KANPUR**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 5243, Sadbhavana nagar, Awas vikas phase-3, Kalyanpur, Kanpur-17

**TEST REPORT: WASTE WATER LABORATORY**

Ref No: 29217789/Kanpur Nagar/2024

Date: 06/12/2024

- 1- Name of Industry: SHALIMAR LEATHER INDUSTRIES, 74-A, 150 FEET ROAD, JAJMAU, KANPUR, KANPUR NAGAR, 208010
- 2- Address of Industry: 74-A, 150 FEET ROAD, JAJMAU, KANPUR, KANPUR NAGAR, 208010
- 3- District: Kanpur nagar
- 4- Description about sampling point: PETP OUTLET
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: ASHUTOSH PANDEY EE & VIKASH YADAV JRF
- 7- Colour and Odour: SLIGHTLY GREYISH FOWL
- 8- Quantity and Packing: 1 LIT.
- 9- Date of Sample Collection: 28/11/2024
- 10- Analysis Indented by: RO Kanpur Nagar
- 11- Date of sample receipt in Lab: 28/11/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	8.21	6.5-9.0	02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	342	600	10-20000 mg/l
Total Chromium, APHA 24th Ed 3111-B: 2023	mg/l	8.06	10	0.1-1000mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: [www.epcb.nic.in/GeneralStandards.pdf](http://www.epcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

\*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-  
 [Sandeep Kumar Soniyal (JRF)]

Authorized by  
 Digitally signed by  
 YOGENDRA KUMAR DWIVEDI  
 KUMAR DWIVEDI Date: 2024.12.06 17:02:06  
 Yogendra Kr Dwivedi (SA)

AMIT  
 Digitally signed  
 by AMIT MISHRA  
 Regional Officer



**REGIONAL LABORATORY KANPUR**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 5243, Saddhavana nagar, Awas vikas phase-3, Kalyanpur, Kanpur-17

**TEST REPORT: WASTE WATER LABORATORY**

Ref No: 29702067/Kanpur Nagar/2025

Date: 06/01/2025

- 1- Name of Industry: GLOBE TANNERS, 52-A, 150 FEET ROAD, JAJMAU, KANPUR NAGAR
- 2- Address of Industry: 52-A, 150 FEET ROAD, JAJMAU, KANPUR NAGAR
- 3- District: Kanpur nagar
- 4- Description about sampling point: OUTLET OF PETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: ASHUTOSH PANDEY EE & VIKASH YADAV JRF
- 7- Colour and Odour: SLIGHTLY GREY FOUL
- 8- Quantity and Packing: 1 LTR PLASTIC JERICAN
- 9- Date of Sample Collection: 26/12/2024
- 10- Analysis Indented by: RO Kanpur Nagar
- 11- Date of sample receipt in Lab: 26/12/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	8.24	6.5-9.0	02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	426	600	10-20000 mg/l
Total Chromium, APHA 24th Ed 3111-B: 2023	mg/l	7.29	10	0.1-1000mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

\*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

**Analysed by-**  
**[Sandeep Kumar Soniyal (JRF)]**

**Authorized by**  
 Digitally signed by  
 YOGENDRA KUMAR  
 DWIVEDI  
 KUMAR DWIVEDI Date: 2025.01.06 16:44:58  
**Yogendra Kr Dwivedi (SA)**

Digitally  
 AMIT MISHRA signed by  
 AMIT MISHRA  
**Regional Officer**





232

REGIONAL LABORATORY KANPUR  
UTTAR PRADESH POLLUTION CONTROL BOARD  
5243, Sadbhavana Nagar, Awas vikas phase-3, Kalyanpur, Kanpur-17

TEST REPORT: WASTE WATER LABORATORY

Ref No: 28501868/Kanpur Nagar/2024

Date: 22/10/2024

- 1- Name of Industry: Saba Exports, PA/104/90-A (28 C) Sanjay Nagar Wajidpur Jajmau
- 2- Address of Industry: PA/104/90-A (28 C) Sanjay Nagar Wajidpur Jajmau
- 3- District: Kanpur nagar
- 4- Description about sampling point: PETP OUT LET
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: ASHUTOSH PANDEY EE & JWALA PRASHAD ACM 2
- 7- Colour and Odour: SLIGHTLY GREYISH FOWL
- 8- Quantity and Packing: 1 LIT BOTH GP AND HM
- 9- Date of Sample Collection: 04/10/2024
- 10- Analysis Indented by: RO Kanpur Nagar
- 11- Date of sample receipt in Lab: 04/10/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.96	6.5-9.0	02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	398	600	10-20000 mg/l
Total Chromium, APHA 24th Ed 3111-B: 2023	mg/l	5.96	10	0.1-1000mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

\*Non-NABL Parameters.

Note 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab

Remark: NA

Analysed by-  
(Saurabh Haris (JRF))

Authorized by  
YOGENDRA  
KUMAR DWIVEDI  
Yogendra Kr Dwivedi (SA)

आशुतोष पाण्डेय  
अभियन्ता

AMIT  
MISHRA  
Regional Officer



REGIONAL LABORATORY KANPUR  
UTTAR PRADESH POLLUTION CONTROL BOARD  
5243, Sadbhavana nagar, Awas vikas phase-3, Kalyanpur, Kanpur-17

TEST REPORT: WASTE WATER LABORATORY

Ref No: 28501884/Kanpur Nagar/2024

Date: 22/10/2024

- 1- Name of Industry: SEEMA TANNING INDUSTRIES PVT LTD, 104/90 A (16) wajidpur jajmau kanpur, KANPUR NAGAR, 208010
- 2- Address of Industry: 104/90 A (16) wajidpur jajmau kanpur, KANPUR NAGAR, 208010
- 3- District: Kanpur nagar
- 4- Description about sampling point: PETP OUT LET
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: ASHUTOSH PANDEY EE & JWALA PRASHAD ACM 2
- 7- Colour and Odour: SLIGHTLY GREYISH FOWL
- 8- Quantity and Packing: 1 LIT BOTH GP AND HM
- 9- Date of Sample Collection: 04/10/2024
- 10- Analysis Indented by: RO Kanpur Nagar
- 11- Date of sample receipt in Lab: 04/10/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.84	6.5-9.0	02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	342	600	10-20000 mg/l
Total Chromium, APHA 24th Ed 3111-B: 2023	mg/l	6.89	10	0.1-1000mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

\*Non-NABL Parameters.

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-  
[Saurabh Haris (JRF)]

Authorized by  
YOGENDRA KUMAR DWIVEDI (SA)  
Digitally signed by  
YOGENDRA KUMAR DWIVEDI  
Date: 2024.10.22 16:09:35  
+05'30'

आशुतोष पाण्डेय  
पर्यावरण अभियन्ता

AMIT MISHRA  
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AMIT MISHRA  
Regional Officer



**REGIONAL LABORATORY KANPUR**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 5243, Sadbhavana nagar, Awas vikas phase-3, Kalyanpur, Kanpur-17

**TEST REPORT: WASTE WATER LABORATORY**

Ref No: 28987190/Kanpur Nagar/2024

Date: 14/11/2024

- 1- Name of Industry: Sunrise tannery, 72 a 150 fit road kanpur
- 2- Address of Industry: 72 a 150 fit road kanpur
- 3- District: Kanpur nagar
- 4- Description about sampling point: OUTLET OF PETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: ASHUTOSH PANDEY EE & VIKASH YADAV JRF
- 7- Colour and Odour: SLIGHTLY GREYISH FOUL
- 8- Quantity and Packing: 1 LIT. & 1 LIT. PLASTIC JERICANE
- 9- Date of Sample Collection: 09/11/2024
- 10- Analysis Indented by: RO Kanpur Nagar
- 11- Date of sample receipt in Lab: 09/11/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.94	6.5-9.0	02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103- 105 °C 2023	mg/l	376	600	10-20000 mg/l
Total Chromium, APHA 24th Ed 3111- B: 2023	mg/l	7.49	10	0.1-1000mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

\*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-  
[Sandeep Kumar Soniyal (JRF)]

Authorized by  
Digitally signed by  
 YOGENDRA KUMAR DWIVEDI  
Date: 2024.11.14 15:56:47  
 Yogendra Kr Dwivedi (SA)

AMIT MISHRA  
Digitally signed by AMIT MISHRA  
 Date: 2024.11.14 16:36:09 +05'30'  
 Regional Officer



# 235

REGIONAL LABORATORY KANPUR  
UTTAR PRADESH POLLUTION CONTROL BOARD  
5243, Sadbhavana nagar, Awas vikas phase-3, Kalyanpur, Kanpur-17

TEST REPORT: WASTE WATER LABORATORY

Ref No: 28586553/Kanpur Nagar/2024

Date: 22/10/2024

1- Name of Industry: SUPREME TANNING INDUSTRIES, 104/90 (A-7), 150 FEET ROAD, JAJMAU, KANPUR, KANPUR NAGAR, 208010

2- Address of Industry: 104/90 (A-7), 150 FEET ROAD, JAJMAU, KANPUR, KANPUR NAGAR, 208010

3- District: Kanpur nagar

4- Description about sampling point: OUTLET OF PETP

5- Type of Sample (Grab/Composite/Integrated): Grab

6- Sample Collected By: ASHUTOSH PANDEY EE & VIKASH YADAV JRF

7- Colour and Odour: SLIGHTLY RED FOWL

8- Quantity and Packing: 1 LITER JERICANE BOTH GP & HM

9- Date of Sample Collection: 10/10/2024

10- Analysis Indented by: RO Kanpur Nagar

11- Date of sample receipt in Lab: 10/10/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	8.02	6.5-9.0	02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	346	600	10-20000 mg/l
Total Chromium, APHA 24th Ed 3111-B: 2023	mg/l	6.98	10	0.1-1000mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

\*Non-NABL Parameters.

Note 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of Laboratory. 3. The test report pertains to the sample as received in Lab

Remark: NA

Analysed by-  
[Saurabh Haris (JRF)]

Authorized by  
YOGENDRA KUMAR DWIVEDI  
KUMAR DWIVEDI  
Yogendra Kr Dwivedi (SA)

आशुतोष पाण्डेय  
पर्यावरण अभियन्ता

AMIT MISHRA  
Digitally signed by  
AMIT MISHRA  
Regional Officer



**REGIONAL LABORATORY KANPUR**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 5243, Sadbhavana nagar, Awas vikas phase-3, Kalyanpur, Kanpur-17

**TEST REPORT: WASTE WATER LABORATORY**

Ref No: 29511303/Kanpur Nagar/2024

Date: 20/12/2024

- 1- Name of Industry: NEW GLOBE EXIM, 104/90-A-7 (2,3) 150 FEET ROAD, WAJIDPUR, JAJMAU, KANPUR, KANPUR NAGAR, 208010
- 2- Address of Industry: 104/90-A-7 (2,3) 150 FEET ROAD, WAJIDPUR, JAJMAU, KANPUR, KANPUR NAGAR, 208010
- 3- District: Kanpur nagar
- 4- Description about sampling point: PETP OUT LET
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Ashutosh pandey EE & SAURABH HARIS JRF
- 7- Colour and Odour: SLIGHTLY GREYISH FOUL
- 8- Quantity and Packing: 1 LIT.
- 9- Date of Sample Collection: 16/12/2024
- 10- Analysis Indented by: RO Kanpur Nagar
- 11- Date of sample receipt in Lab: 16/12/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.94	6.5-9.0	02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	316	600	10-20000 mg/l
Total Chromium, APHA 24th Ed 3111-B: 2023	mg/l	8.46	10	0.1-1000mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: [www.epcb.nic.in/GeneralStandards.pdf](http://www.epcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

\*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-  
[Sandeep Kumar Soniyal (JRF)]

Authorized by  
YOGENDRA KUMAR DWIVEDI  
Digitally signed by YOGENDRA KUMAR DWIVEDI  
Date: 2024.12.20 16:44:56 +05'30'  
Yogendra Kr Dwivedi (SA)

AMIT  
MISHRA

Digitally signed by  
AMIT MISHRA  
Date: 2024.12.20  
17:35:45 +05'30'

Regional Officer



**REGIONAL LABORATORY KANPUR**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 5243, Sadbhavana nagar, Awas vikas phase-3, Kalyanpur, Kanpur-17

**TEST REPORT: WASTE WATER LABORATORY**

Ref No: 29702087/Kanpur Nagar/2025

Date: 06/01/2025

- 1- Name of Industry: GLOBE LEATHER INDUSTRIES (GLOBE INDUSTRIAL CORPORATION UNIT-1), PLOT NO.37-A, 150 FEET ROAD, JAJMAU, KANPUR, KANPUR NAGAR, 208010
- 2- Address of Industry: PLOT NO.37-A, 150 FEET ROAD, JAJMAU, KANPUR, KANPUR NAGAR, 208010
- 3- District: Kanpur nagar
- 4- Description about sampling point: OUTLET OF PETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: ASHUTOSH PANDEY EE & VIKASH YADAV JRF
- 7- Colour and Odour: SLIGHTLY GREY FOUL
- 8- Quantity and Packing: 1 LTR PLASTIC JERICAN
- 9- Date of Sample Collection: 26/12/2024
- 10- Analysis Indented by: RO Kanpur Nagar
- 11- Date of sample receipt in Lab: 26/12/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	8.16	6.5-9.0	02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	412	600	10-20000 mg/l
Total Chromium, APHA 24th Ed 3111-B: 2023	mg/l	7.48	10	0.1-1000mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

\*Non-NABL Parameters.

Note: 1. The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-  
**[Sandeep Kumar Soniyal (JRF)]**

**Authorized by**  
 YOGENDRA Digitally signed by YOGENDRA KUMAR DWIVEDI  
 KUMAR DWIVEDI Date: 2025.01.06 16:43:53 +05'30'  
**Yogendra Kr Dwivedi (SA)**

AMIT Digitally signed by  
 MISHRA AMIT MISHRA  
**Regional Officer**



REGIONAL LABORATORY KANPUR  
UTTAR PRADESH POLLUTION CONTROL BOARD  
5243, Sadbhavana nagar, Awas vikas phase-3, Kalyanpur, Kanpur-17

TEST REPORT: WASTE WATER LABORATORY

Ref No: 28501931/Kanpur Nagar/2024

Date: 22/10/2024

- 1- Name of Industry: GLOBE INDUSTRIES, 37-B, 150 FEET ROAD, JAJMAU, KANPUR NAGAR
- 2- Address of Industry: 37-B, 150 FEET ROAD, JAJMAU, KANPUR NAGAR
- 3- District: Kanpur nagar
- 4- Description about sampling point: PETP OUT LET
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: ASHUTOSH PANDEY EE & JWALA PRASHAD ACM 2
- 7- Colour and Odour: SLIGHTLY GREYISH FOWL
- 8- Quantity and Packing: 1 LIT BOTH GP AND HM
- 9- Date of Sample Collection: 04/10/2024
- 10- Analysis Indented by: RO Kanpur Nagar
- 11- Date of sample receipt in Lab: 04/10/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.74	6.5-9.0	02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103- 105 °C 2023	mg/l	432	600	10-20000 mg/l
Total Chromium, APHA 24th Ed 3111- B: 2023	mg/l	5.98	10	0.1-1000mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

\*Non-NABL Parameters.

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-  
{Saurabh Haris (JRF)}

Authorized by  
YOGENDRA KUMAR  
DWIVEDI  
Yogendra Kr Dwivedi (SA)  
Date: 2024.10.22 14:36:49  
10/32

आशुतोष पाण्डेय  
पर्यावरण अभियन्ता

AMIT Digitally  
signed by  
MISHRA AMITANISHA  
Regional Officer



# 239

**REGIONAL LABORATORY KANPUR**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
5243, Sadbhavana nagar, Awas vikas phase-3, Kalyanpur, Kanpur-17

**TEST REPORT: WASTE WATER LABORATORY**

Ref No: 29023442/Kanpur Nagar/2024

Date: 22/11/2024

- 1- **Name of Industry:** MERIT LEATHER FINISHERS, 414, SANJAY NAGAR, JAJMAU, KANPURNAGAR, KANPUR NAGAR, 208010
- 2- **Address of Industry:** 414, SANJAY NAGAR, JAJMAU, KANPURNAGAR, KANPUR NAGAR, 208010
- 3- **District:** Kanpur nagar
- 4- **Description about sampling point:** OUTLET OF PETP
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** ASHUTOSH PANDEY EE & Saurabh Haris JRF
- 7- **Colour and Odour:** SLIGHTLY GREYISH Foul
- 8- **Quantity and Packing:** 1 LIT.
- 9- **Date of Sample Collection:** 12/11/2024
- 10- **Analysis Indented by:** RO Kanpur Nagar
- 11- **Date of sample receipt in Lab:** 12/11/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.89	6.5-9.0	02-12
Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	346	600	10-20000 mg/l
Total Chromium, APHA 24th Ed 3111-B: 2023	mg/l	6.48	10	0.1-1000mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

\*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-  
[Sandeep Kumar Soniyal (JRF)]

Authorized by  
YOGENDRA  
KUMAR DWIVEDI  
Date: 2024/11/22 12:42:24  
+0530  
Yogendra Kr Dwivedi (SA)

Regional Officer



# क्षेत्रीय कार्यालय : उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड, कानपुर

REGIONAL OFFICE : UTTAR PRADESH POLLUTION CONTROL BOARD, KANPUR

संदर्भ :- 1950/सा-248/24

दिनांक:- 17/12/2024

मा0 एन0जी0टी0 प्रकरण/महत्वपूर्ण/समयबद्ध/ई-मेल

सेवा में,

प्रबन्ध निदेशक महोदय,  
कानपुर विद्युत आपूर्ति कं0 लि0,  
कानपुर नगर।  
ई-मेल- mdkesco@gmail.com

विषय:-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 934/2024 रजत वर्मा बनाम सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 27.11.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 934/2024 रजत वर्मा बनाम सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 27.11.2024 (छायाप्रति संलग्न) का सन्दर्भ ग्रहण करने का कष्ट करें। पारित आदेश दिनांक 27.11.2024 के बिन्दु संख्या 05 के अंश क्रमशः हैं:-

....."5. To ascertain the correct position in respect of compliance of the roster for operation, we direct the UPPCB to place on record the affidavit disclosing the roster of all the existing tanneries in the Jajmau cluster along with the summary of previous six-monthly electricity bills of operation, the availability/use of generator by the tanneries and water consumption. The report will also disclose the quantity of discharge of effluent received from these tanneries in the new 20 MLD CETP and its performance. Further, the report should disclose the management of chrome-bearing effluent and sludge by tanneries and the operation of the Common Chrome Recovery Plant (CCRP) and the sludge.".....

उपर्युक्त मा0 अधिकरण ओ0ए0 संख्या 934/2024 में पारित आदेश दिनांक 03.09.2024 के अनुपालन हेतु जनपद कानपुर नगर के जाजमऊ परिक्षेत्र में तत्समय संचालित 265 टैनरी इकाईयों (सूची संलग्न) के विगत 06 माह के विद्युत बीजक मा0 अधिकरण के समक्ष नियत समयावधि में उपलब्ध कराया जाना नितान्त आवश्यक है।

अतः महोदय से अनुरोध है कि जाजमऊ परिक्षेत्र में तत्समय संचालित 265 टैनरी इकाईयों (सूची संलग्न) के विगत 06 माह (पारित आदेश दिनांक 27.11.2024 से) के विद्युत बीजक यथाशीघ्र क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, कानपुर नगर या ईमेल- rokanpur@uppcb.in में प्रेषित कराये जाने हेतु नगरीय विद्युत वितरण खण्ड, जाजमऊ, केस्को, 33/11, के0वी0, छबीलेपुरवा, जाजमऊ, कानपुर नगर के सम्बन्धित अधिकारी को निर्देशित करने का कष्ट करें। जिससे मा0 अधिकरण में अनुपालन आख्या ससमय दाखिल किया जाना सुनिश्चित हो सके। प्रकरण की सुनवाई हेतु अग्रिम तिथि 22.01.2025 नियत है।

संलग्नक:-यथोक्त।

भवदीय

(ई0 अमित मिश्रा)  
क्षेत्रीय अधिकारी

प्रतिलिपि:-निम्नलिखित महोदयों को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, लखनऊ।
2. जिलाधिकारी, कानपुर नगर।
3. मुख्य पर्यावरण अधिकारी (वृत्त-2), उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, लखनऊ।
4. अधिशाषी अभियन्ता (वितरण एवं वाणिज्य), नगरीय विद्युत वितरण खण्ड, जाजमऊ, केस्को, 33/11, के0वी0, छबीलेपुरवा, जाजमऊ, कानपुर नगर को इस आशय से प्रेषित कि जाजमऊ परिक्षेत्र में तत्समय संचालित 265 टैनरी इकाईयों (सूची संलग्न) के विगत 06 माह (मा0 अधिकरण पारित आदेश दिनांक 27.11.2024 से) के विद्युत बीजक यथाशीघ्र उपलब्ध कराने का कष्ट करें।

क्षेत्रीय अधिकारी



# क्षेत्रीय कार्यालय : उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड, कानपुर

REGIONAL OFFICE : UTTAR PRADESH POLLUTION CONTROL BOARD, KANPUR

संदर्भ :- 2072/सा-248/25

दिनांक:- 03/01/2025

अनुस्मारक/मा0 एन0जी0टी0 प्रकरण/महत्वपूर्ण/समयबद्ध/ई-मेल

सेवा में,

प्रबन्ध निदेशक महोदय,  
कानपुर विद्युत आपूर्ति कं० लि०,  
कानपुर नगर।  
ई-मेल- mdkesco@gmail.com

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 934/2024 रजत वर्मा बनाम सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 27.11.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक इस कार्यालय के पत्र संख्या 1950/सा-248/24, दिनांक 17.12.2024 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त के अनुक्रम में पुनः अवगत कराना है कि माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 934/2024 रजत वर्मा बनाम सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 27.11.2024 (छायाप्रति संलग्न) के बिन्दु संख्या 05 के अंश क्रमशः हैं:-


....."5. To ascertain the correct position in respect of compliance of the roster for operation, we direct the UPPCB to place on record the affidavit disclosing the roster of all the existing tanneries in the Jajmau cluster along with the summary of previous six-monthly electricity bills of operation, the availability/use of generator by the tanneries and water consumption. The report will also disclose the quantity of discharge of effluent received from these tanneries in the new 20 MLD CETP and its performance. Further, the report should disclose the management of chrome-bearing effluent and sludge by tanneries and the operation of the Common Chrome Recovery Plant (CCRP) and the sludge.".....

उपर्युक्त मा0 अधिकरण ओ0ए0 संख्या 934/2024 में पारित आदेश दिनांक 03.09.2024 के अनुपालन हेतु जनपद कानपुर नगर के जाजमऊ परिक्षेत्र में तत्समय संचालित 265 टैनरी इकाईयों (सूची संलग्न) के विगत 06 माह के विद्युत बीजक मा0 अधिकरण के समक्ष नियत समयावधि में उपलब्ध कराया जाना नितान्त आवश्यक है।

अतः महोदय से पुनः अनुरोध है कि जाजमऊ परिक्षेत्र में तत्समय संचालित 265 टैनरी इकाईयों (सूची संलग्न) के विगत 06 माह (पारित आदेश दिनांक 27.11.2024 से) के विद्युत बीजक यथाशीघ्र क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, कानपुर नगर या ईमेल- rokanpur@uppcb.in में प्रेषित कराये जाने हेतु नगरीय विद्युत वितरण खण्ड, जाजमऊ, केस्को, 33/11, के0वी0, छबीलेपुरवा, जाजमऊ, कानपुर नगर के सम्बन्धित अधिकारी को यथाशीघ्र निर्देशित करने का कष्ट करें, जिससे मा0 अधिकरण में अनुपालन आख्या ससमय दाखिल किया जाना सुनिश्चित हो सके। प्रकरण की सुनवाई हेतु अग्रिम तिथि 22.01.2025 नियत है।

संलग्नक:- यथोक्त।

भवदीय

  
(ई0 अमित मिश्रा)  
क्षेत्रीय अधिकारी

प्रतिलिपि:- निम्नलिखित महोदयों को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. जिलाधिकारी, कानपुर नगर।
3. मुख्य पर्यावरण अधिकारी (वृत्त-2), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
4. अधिशाषी अभियन्ता (वितरण एवं वाणिज्य), नगरीय विद्युत वितरण खण्ड, जाजमऊ, केस्को, 33/11, के0वी0, छबीलेपुरवा, जाजमऊ, कानपुर नगर को इस आशय से प्रेषित कि जाजमऊ परिक्षेत्र में तत्समय संचालित 265 टैनरी इकाईयों (सूची संलग्न) के विगत 06 माह (मा0 अधिकरण पारित आदेश दिनांक 27.11.2024 से) के विद्युत बीजक यथाशीघ्र उपलब्ध कराने का कष्ट करें।

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : 5243, सदभावना नगर, आवास विकास फेज-3, कल्यानपुर, कानपुर नगर- 208017

ई-मेल:- rokanpur@uppcb.in

फोन : 2510999

Jajmau\_Letter Head\_Himanshu



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1952



EU489942253IN TVR:6983489942293  
 SF AWAS VIKAS YOJNA NO 3 80 <208017>  
 Counter No:1,26/12/2024,13:26  
 To:ADHISHASHI AS:BHUGARSH JAL VIB  
 PIN:208001, Kanpur HD  
 From:REGIONAL OF,UP POLLUTION CON  
 Wt:10gms  
 Amt:17.70;Tax:2.70;Amt.Paid:18.00(Cash)  
 <Track on www.indiapost.gov.in>

1958



EU489941363IN TVR:6983489942178  
 SF AWAS VIKAS YOJNA NO 3 80 <208017>  
 Counter No:1,30/12/2024,14:03  
 To:CHIEF MEDICAL,KANPUR NAGAR  
 PIN:208013, GDS 50 Kanpur Nagar  
 From:REGIONAL OF,UP POLLUTION CON  
 Wt:10gms  
 Amt:17.70;Tax:2.70;Amt.Paid:18.00(Cash)  
 <Track on www.indiapost.gov.in>  
 <Dial 18002668888> <Wear Masks, Stay Safe>

1950



EU489942410IN TVR:6983489942410  
 SF AWAS VIKAS YOJNA NO 3 80 <208017>  
 Counter No:1,26/12/2024,13:26  
 To:PRABANDH MIDESNAK,REBUD  
 PIN:208001, Kanpur HD  
 From:REGIONAL OF,UP POLLUTION CON  
 Wt:10gms  
 Amt:17.70;Tax:2.70;Amt.Paid:18.00(Cash)  
 <Track on www.indiapost.gov.in>

1958



EU489942178IN TVR:6983489942178  
 SF AWAS VIKAS YOJNA NO 3 80 <208017>  
 Counter No:1,26/12/2024,13:26  
 To:SACHIV JAJMAN,INFULENT TREATHE  
 PIN:208010, Shiwan's Tamey 50  
 From:REGIONAL OF,UP POLLUTION CON  
 Wt:10gms  
 Amt:17.70;Tax:2.70;Amt.Paid:18.00(Cash)  
 <Track on www.indiapost.gov.in>

1958



EU489941388IN TVR:6983489941388  
 SF AWAS VIKAS YOJNA NO 3 80 <208017>  
 Counter No:1,30/12/2024,14:03  
 To:MIDESNAK ,J.K. CANCER SANSTHAN  
 PIN:208019, Ramatpur 50  
 From:REGIONAL OF,UP POLLUTION CON  
 Wt:10gms  
 Amt:12.70;PS:5.00;Tax:2.70;Amt.Paid:15.00(Cash)  
 <Track on www.indiapost.gov.in>  
 <Dial 18002668888> <Wear Masks, Stay Safe>

कानपुर नगर।



# क्षेत्रीय कार्यालय : उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड, कानपुर

REGIONAL OFFICE : UTTAR PRADESH POLLUTION CONTROL BOARD, KANPUR

संदर्भ :- 1952/सां-248/24

दिनांक:- 17/12/24

मा० एन०जी०टी० प्रकरण/महत्वपूर्ण/समयबद्ध/ई-मेल

सेवा में,

अधिशायी अभियन्ता,  
भूगर्भ जल विभाग खण्ड-कानपुर,  
कानपुर नगर।  
ई-मेल [cgwtdknpnoc@gmail.com](mailto:cgwtdknpnoc@gmail.com)

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 934/2024 रजत वर्मा बनाम सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 27.11.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 934/2024 रजत वर्मा बनाम सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 27.11.2024 (छायाप्रति संलग्न) का सन्दर्भ ग्रहण करने का कष्ट करें। पारित आदेश दिनांक 27.11.2024 के विन्दु संख्या 05 के अंश क्रमशः हैं:-

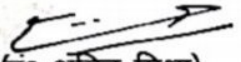
....."5. To ascertain the correct position in respect of compliance of the roster for operation, we direct the UPPCB to place on record the affidavit disclosing the roster of **all the existing tanneries** in the Jajmau cluster along with the summary of previous six-monthly electricity bills of operation, the availability/use of generator by the tanneries and **water consumption**".....

उपर्युक्त मा० अधिकरण ओ०ए० संख्या 934/2024 में पारित आदेश दिनांक 03.09.2024 के अनुपालन हेतु जनपद कानपुर नगर के जाजमऊ परिक्षेत्र में तत्समय संचालित 265 टैनरी इकाईयों (सूची संलग्न) के विगत 06 माह में जल खपत की मात्रा का विवरण मा० अधिकरण के समक्ष नियत समयावधि में उपलब्ध कराया जाना नितान्त आवश्यक है।

अतः उपरोक्त प्रकरण में आपसे अनुरोध है कि जाजमऊ परिक्षेत्र में तत्समय संचालित 265 टैनरी इकाईयों (सूची संलग्न) के विगत 06 माह (पारित आदेश दिनांक 27.11.2024 से) में जल खपत की मात्रा का विवरण यथाशीघ्र क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, कानपुर नगर या ईमेल- [rokanpur@uppcb.in](mailto:rokanpur@uppcb.in) में प्रेषित कराये जाने हेतु सम्बन्धित अधिकारी को निर्देशित करने का कष्ट करें। जिससे मा० अधिकरण में अनुपालन आख्या ससमय दाखिल किया जाना सुनिश्चित हो सके। प्रकरण की सुनवाई हेतु अग्रिम तिथि 22.01.2025 नियत है।

संलग्नक:- यथोक्त।

भवदीय

  
(ई० अमित मिश्रा)  
क्षेत्रीय अधिकारी

पत्रांक एवं सम दिनांकित :- तदैव।

प्रतिलिपि:- निम्नलिखित महोदयों को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. निदेशक, भूगर्भ जल विभाग/सदस्य सचिव, राज्य भूगर्भ जल प्रबन्धन और विनियामक प्राधिकरण, उ०प्र० लखनऊ को इस अनुरोध से प्रेषित कि जाजमऊ परिक्षेत्र में तत्समय संचालित 265 टैनरी इकाईयों (सूची संलग्न) के विगत 06 माह (मा० अधिकरण पारित आदेश दिनांक 27.11.2024 से) में जल खपत की मात्रा का विवरण यथाशीघ्र उपलब्ध कराने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें।
3. जिलाधिकारी, कानपुर नगर।
4. मुख्य पर्यावरण अधिकारी (वृत्त-2), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
5. हाइड्रोलॉजिस्ट, भूगर्भ जल विभाग खण्ड-कानपुर, कानपुर नगर।

क्षेत्रीय अधिकारी



# क्षेत्रीय कार्यालय : उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, कानपुर

REGIONAL OFFICE : UTTAR PRADESH POLLUTION CONTROL BOARD, KANPUR

संदर्भ :- 2075/सा0-248/25

दिनांक:- 03/01/2025

अनुस्मारक/मा0 एन0जी0टी0 प्रकरण/महत्वपूर्ण/समयबद्ध/ई-मेल

सेवा में,

अधिशाषी अभियन्ता,  
भूगर्भ जल विभाग खण्ड-कानपुर,  
कानपुर नगर।  
ई-मेल [ecgwdknproc@gmail.com](mailto:ecgwdknproc@gmail.com)

विषय:-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 934/2024 रजत वर्मा बनाम सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 27.11.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक इस कार्यालय के पत्र संख्या 1952/सा0-248/24, दिनांक 17.12.2024 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त के अनुक्रम में पुनः अवगत कराना है कि माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 934/2024 रजत वर्मा बनाम सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 27.11.2024 (छायाप्रति संलग्न) के बिन्दु संख्या 05 के अंश क्रमशः हैं:-

....."5. To ascertain the correct position in respect of compliance of the roster for operation, we direct the UPPCB to place on record the affidavit disclosing the roster of **all the existing tanneries** in the Jajmau cluster along with the summary of previous six-monthly electricity bills of operation, the availability/use of generator by the tanneries and **water consumption**".....

उपर्युक्त मा0 अधिकरण ओ0ए0 संख्या 934/2024 में पारित आदेश दिनांक 03.09.2024 के अनुपालन हेतु जनपद कानपुर नगर के जाजमऊ परिक्षेत्र में तत्समय संचालित 265 टैनरी इकाईयों (सूची संलग्न) के विगत 06 माह में जल खपत की मात्रा का विवरण मा0 अधिकरण के समक्ष नियत समयावधि में उपलब्ध कराया जाना नितान्त आवश्यक है।

अतः उपरोक्त प्रकरण में आपसे पुनः अनुरोध है कि जाजमऊ परिक्षेत्र में तत्समय संचालित 265 टैनरी इकाईयों (सूची संलग्न) के विगत 06 माह (पारित आदेश दिनांक 27.11.2024 से) में जल खपत की मात्रा का विवरण यथाशीघ्र क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, कानपुर नगर या ईमेल- [rokanpur@uppcb.in](mailto:rokanpur@uppcb.in) में प्रेषित कराये जाने हेतु सम्बन्धित अधिकारी को निर्देशित करने का कष्ट करें। जिससे मा0 अधिकरण में अनुपालन आख्या ससमय दाखिल किया जाना सुनिश्चित हो सके। प्रकरण की सुनवाई हेतु अग्रिम तिथि 22.01.2025 नियत है।

संलग्नक:-यथोक्त।

भवदीय

(ई0 अमित मिश्रा)  
क्षेत्रीय अधिकारी

पत्रांक एवं सम दिनांकित :-तदैव।

प्रतिलिपि:-निम्नलिखित महोदयों को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. निदेशक, भूगर्भ जल विभाग/सदस्य सचिव, राज्य भूगर्भ जल प्रबन्धन और विनियामक प्राधिकरण, उ0प्र0 लखनऊ को इस अनुरोध से प्रेषित कि जाजमऊ परिक्षेत्र में तत्समय संचालित 265 टैनरी इकाईयों (सूची संलग्न) के विगत 06 माह (मा0 अधिकरण पारित आदेश दिनांक 27.11.2024 से) में जल खपत की मात्रा का विवरण यथाशीघ्र उपलब्ध कराने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें।
3. जिलाधिकारी, कानपुर नगर।
4. मुख्य पर्यावरण अधिकारी (वृत्त-2), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
5. हाइड्रोलॉजिस्ट, भूगर्भ जल विभाग खण्ड-कानपुर, कानपुर नगर।

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : 5243, सद्भावना नगर, आवास विकास फेज-3, कल्यानपुर, कानपुर नगर- 208017

ई-मेल:- [rokanpur@uppcb.in](mailto:rokanpur@uppcb.in)

फोन : 2510999

Jajmau\_Letter Head\_Himanshu



Scanned with OKEN Scanner

S. No	Name & Address of Industry
1	EAGLE TANNERY, 425/390, MAKKU SAID KA BHATTA , JAJMAU
2	FARJAM TANNERS , 416 A Purani Chungi JAJMAU Road
3	FARJANA TANNERY , 406/377, ASARFABAD , JAJMAU
4	FINISHED LEATHER JOB WORK, 433/398, MAKKU SHAHEED KA BHATTA , JAJMAU
5	Nafis Ki Tannery, (N.A. Traders) Chhabilepurwa, Jajmau, kanpur
6	H.R.TRADERS , 111 F, CHABILEPURWA , JAJMAU , KANPUR
7	HAYAT TANNERY ,, 37/A, GAJJPURWA, CHABILEYPURWA, MOTI NAGAR , JAJMAU
8	HIMALYA TANNERS , 150 FT. ROAD , JAJMAU
9	IQBAL & CO. , ASARFABAD , JAJMAU
10	KHAN LEATHER FINISHERS, MAKKU SAHID KA BHATTA JAJMAU
11	M.H. TANNERS (HAZI BADDE TANNERY), 433,398, MAKKU SAID KA BHATTA , JAJMAU
12	HUDA HIDE AGENCY (KAZI LEATHER) 177-A, CHHABEELEPURWA JAJMAU
13	NEW JAVED TANNERY (AHIRWAR KI TANNERY) , 480/379 , GAJJPURWA JAJMAU
14	NORTHERN TANNERY , 150 FT. ROAD , JAJMAU
15	PARADISE LEATHER FINFISHERS , 16 B(2), CHABEELEPURWA JAJMAU
16	SAJID TANNERS , 361,1 D , 30 B/2 , MOTI NAGAR, JAJMAU
17	SHARIQ TANNERS , 786 , MOTINAGAR CHABILEPURWA , JAJMAU
18	SHINE LEATHER FINISHERS (WELCOME CHAMICAL IND.) 1 D-11, CHABEELEPURAWA JAJMAU
19	TOP TANNERS ,406/377-A, ASARFABAD , JAJMAU
20	UNIVERSAL TANNING IND. 407 /377 A JAJMAU
21	V.T.I EXPORTS (KHURSHEED TENNARY ) 126/119, MOTI NGR. GAJJU PURWA JAJMAU
22	YAQUB TANNERS ,112 F, CHABILEPURWA, GAJJUPURWA , JAJMAU
23	ZAZ TANNERY , 150 FT. ROAD , JAJMAU , KANPUR

S. No	Name & Address of Industry
24	SULTAN TANNERS , 230 JAJMAU ROAD , JAJMAU
25	ARAFAT TANNERS(N.J.TANNERS) 201/194, SHEETLA BAZAR, JAJMAU
26	FAMOUS TANNERY , 163/165 , LALTUPURWA , JAJMAU
27	A.K. Finishers, 44/37A(5), Ramrai Sarai, Jajmau, Kanpur
28	A.P.F.TANNERS(SABNAM TANNERY) 70/59 , SHITLA BAZAR , JAJMAU
29	ABDULLA TANNERY PVT.LTD. , 16 B , GAJJUPURWA , JAJMAU
30	CROWN TANNERS(PERFECT TANNERS) 531 , 150 FT. ROAD , JAJMAU
31	AHMAD TANNING IND. , 3 B , 150 FEET ROAD, JAJMAU
32	Ahteshyam leather & Leather Product (Old Name Nasir Ki Tannery), Shitala Bajar, Jajmau, Kanpur
33	AISHA TANNING IND. , 3 A , 150 Fit Road JAJMAU
34	IKHLAQUE TANNERS 104 /99 GAJJUPURWA JAJMAU
35	H.K.TANNING , 150 FT. ROAD , JAJMAU
36	ALIG INTERNATIONAL , 150 FT. ROAD , JAJMAU
37	AMAN ENTERPRISES (TAJ TRADERS) 71/60, SEETALA BAZAR JAJMAU
38	Arafat Leather Finishers. 201/194-B, Ramrai Sarai, Jajmau, Kanpur
39	LEATHER LIFE, 77/66, SEETLA BAZAR JAJMAU
40	HANIF LEATHER, 331/306 BHALLA ESTATE JAJMAU
41	BRIGHT TANNING IND. 380-1/D, SIR IQBAL STREET, JAJMAU
42	COSMO TANNERS (INSHA LEATHER FINISERS) , 160 C, GAJJUPURWA , JAJMAU
43	CROWN TANNERS , 192/184 , RAMRAI SARAI , JAJMAU
44	DAWN (DON) TANNING IND (ABIDA TANNING IND.)76 A , IDGAH ROAD , JAJMAU
45	DECENT LEATHER FINISERS , 40/39 , GAJJUPURWA , JAJMAU
46	EURO LEATHER (ISRAT KI TANNERY), 176/169, LALTUPURWA , JAJMAU

S. No	Name & Address of Industry
47	FAK LEATHER FINISHERS, 76/65-21, B, RASULABAD LUCKNOW ROAD JAJMAU
48	FIROJ TANNERS(1) , 379/1-D, IQBAL STREET , JAJMAU
49	G.N. LEATHER 168/162, LALTOOPURWA, JAJMAU
50	G.P. LEATHER PAHALWAN TANNERY UNIT -1 GAJJUPURWA JAJMAU
51	GAJALA TANNERY (RAZZAK TANNERY) 189/172 , DARGHA SARIF ROAD , JAJMAU
52	GAURI TANNERS (KAMRUDEEN KI TANNERY) 179 , LALTUPURWA
53	GAUSH LEATHER FINISHERS BHALLA ESTATE JAJMAU
54	AWADH TANNERY ,333/307, BHALLA STATE , JAJMAU
55	PAHALWAN TANNERY(UNIT-2), 2A , GAJJUPURWA , JAJMAU
56	GULJAR OVERSEASE , HINDUSTAN COMPOUNG , JAJMAU
57	HABIB LEATHER FINISERS(HABIB TANNERY) , 14 b, 150 FT. ROAD , JAJMAU
58	HABIB TANNERY PVT.LTD. , 15 B, 150 FT. ROAD , JAJMAU
59	HARRIS LEATHER FINISERS , 15 B, 150 FT. ROAD , JAJMAU
60	HEENA LEATHER EXIMS (ALVI LEATHER) 332 / 308 A 2B BHALLA ESTATE JAJMAU
61	I.A. Chemical (AMIN ENTERPRISES), 71 /60 A, SEETALABAZAR JAJMAU
62	ILAHI TANNERY , 43/36 , SITLA BAZAR , JAJMAU
63	INDIAN TANNING IND. , 150 FT. ROAD , JAJMAU
64	ZEESHAN ENTERPRISES (OLD NAME - AHMAD BILAL KI TANNERY) 175/168, LALTOO PURWA, JAJMAU
65	IQBAL AHAMAD KI TANNERY, 71/60 A, SEETALA BAZAR, JAJMAU
66	IRFAN TENNARY , 70/59, SHEETLA BAZAR, JAJMAU ROAD JAJMAU
67	IRSHAD KI TANNERY(Irshaad Split Works) , 391/362, SEETALA BAZAR JAJMAU
68	ISHRAT FINISERS INDUSTRIES, 173/166 , LALTUPURWA , JAJMAU
69	ISLAM LEATHER FINISHERS, 34/141, GAJJU PURWA, JAJMAU

S. No	Name & Address of Industry
70	J.N. INTERNATIONAL (JALALU KI TANNERY) 391/362 SEETALA BAZAR JAJMAU
71	JAI BHARAT INTERPRISES, 2 A, BHALLA ESTATE, JAJMAU
72	JAJMAU LEATHERS FIFNISHERS (BIHARI TENNERY) 16 B-1, JAJMAU
73	JAMAL IND , 7/2 , GAJJUPURWA , JAJMAU
74	JISHAN TRADING CO.(SAHBUDDIN KI TANNERY) 71/60 A(4), SEETALABAZAR JAJMAU
75	KHATUN TANNERS(RASID TANNERS) , HIDUSTAN COMPOUND , JAJMAU
76	Laeek Tanners (Madeena Traders), 117/124, Gajjupurwa, Jajmau, Kanpur
77	LEATHER AGE (ACME TANNERS) , HIDUSTAN COMPOUND , JAJMAU
78	LEATHER IMBOSING , 379/D-3, IQBAL STREET , JAJMAU
79	LEEJA LEATHER , 330 /306 , BHALLA ESTATE, JAJMAU
80	LIYAKAT LEATHER FINISERS (AMAN TANNERY) 127, IQBAL STREET , JAJMAU
81	M.A LEATHER, 159/152 B, LATTU PURWA JAJMAU
82	MAC INTERNATIONAL, 4 A, RAMRAI SARAI, RASOOLABAD ROAD JAJMAU ROAD JAJMAU
83	MASH INTERNATIONAL , 83/69 , HIDUSTAN COMPOUND , JAJMAU
84	KHWAJA FINISHERS, 381/360 A, SHEETLA BAZAR,JAJAMAU ROAD JAJMAU
85	MUGIZ TANNERS, 329/308, BHALLA ESTATE, JAJMAU KANPUR
86	NAVRATAN TANNERY , 532, 33 , 150 FT. ROAD , JAJMAU
87	OVERSEASE TANNING CORPORATION , 3 B ,A-BLOCK , 150 FEET ROAD, JAJMAU
88	NEW ERA INTERNATIONAL , 16 C , GAJJUPURWA , JAJMAU
89	NEW ERA TANNING CENTRE 105 /100 GAJJU PURWA JAJMAU
90	NEW LEATHER LINE , 88/74 , 63 K 12 , HIDUSTAN COMPOUND , JAJMAU
91	NEW LIGHT TANNING IND. ,125, 150 FT. ROAD , JAJMAU
92	NEW MODERN INDIA TANNERY, 395 /366, SHEETLA BAZAR, JAJMAU

S. No	Name & Address of Industry
93	NIDA TANNERS , 189/172 , JAJMAU ROAD , JAJMAU
94	NISAR SONS(LARI TANNERY) , 166 , GAJJUPURWA , JAJMAU
95	NISHA ENTERPRISES (OLD NAME SAUD KI TANNERS) 12/9 GAJJU PURWA JAJMAU
96	NISHA TRADERS , 25/20 , GAJJUPURWA , JAJMAU
97	Nivada Tanners (Kadeer Industry) 94/80, Jajmau Kanpur
98	SADDAM TANNERS , 98/93 , GAJJUPURWA , JAJMAU
99	NIZAM TANNERS 46/45 GAJJU PURWA JAJMAU
100	NOOR LEATHER FINISERS , GAJJUPURWA , JAJMAU
101	NOOR TANNERS , 5 BLOCK B , 150 FT. ROAD , JAJMAU
102	OMEGA INTERNATIONAL (RENNETS ESTERN EXPORT) 2B, 35 , RAMRAI SARAI , JAJMAU
103	PACIFIC LEATHER FINISERS , 197/189 , RAMRAI SARAI , JAJMAU
104	PACIFIC LEATHER PVT.LTD. , 198/200 , GAJJUPURWA, JAJMAU
105	PAHALWAN TANNERY(UNIT-3) GAJJUPURWA , JAJMAU
106	PARAMOUNT TANNERY IND. , 19 LALTUPURWA , JAJMAU
107	PRINCE LEATHER, 331/306 A, BHALLA ESTATE JAJMAU
108	QUAYUM LEATHER , 150 FT. ROAD , JAJMAU
109	R.A.TRADE & IND. , 187/180 A , LALTUPURWA , JAJMAU
110	R.B. TRADERS 156 /149 GAJJU PURWA JAJMAU
111	R.K. TANNERS ,508 150 FT. ROAD , JAJMAU
112	RAHMAN Ind.LTD. ,(ALAM TANNERY)16D -1, 150 FT. ROAD , JAJMAU
113	RAHMAN INDUSTRIES LIMITED (OLD NAME-ALLAHDAD TANNERY), 99/85-A, JAJMAU, KANPUR NAGAR
114	RAJIV LEATHER IMBOSING, 47/46 GAJJUPURWA, JAJMAU
115	RAMSHA TANNERS(O.N FIROJ KI TANNERY) 160 C , GAJJUPURWA , JAJMAU

S. No	Name & Address of Industry
116	RAZA LEATHER FINISERS , 192/184 , RAMRAI SARAI , JAJMAU
117	BARKAT TANNERS (OLD NAME-RELIANCE TANNING INDUSTRIES), 487-488, 150 FT. ROAD , JAJMAU
118	RIDER TANNING IND. , 242 , GAJJUPURWA , JAJMAU
119	ROSHAN AND COMP., 345/317 (A-1), BHALLA EASTATE JAJMAU
120	ROSHAN LEATHER IND , 9/10 , GAJJUPURWA , JAJMAU
121	RUSTAM TRADERS , 158/151, LALTUPURWA , JAJMAU
122	SHAMS LEATHER FINISERS, 150 FT. ROAD , JAJMAU
123	BEST TANNING IND. , 150 FT. ROAD , JAJMAU
124	SALLAN ENTERPRISES , 332 / 308 10 B, BHALLA ESTATE JAMAU
125	SAMSON EXPORT , 88/74(7) , HIDUSTAN COMPOUND , JAJMAU
126	Sannu Enterprises, B-13, Bhalla Estate, Jajmau, Kanpur
127	SARA INTERNATIONAL (RAHIM TANNERS) 12 B 02A, 150 FT ROAD , JAJMAU
128	SARFRAJ TANNERS, 382 /353, BAGALIGHAT, JAJMAU
129	IQBAL TANNERS , 16-C-1-A, 150 FT. ROAD , JAJMAU
130	SHAKOOR TANNERY , 180 , LALTUPURWA , JAJMAU
131	SHIVAN TANNERY , JAJMAU ROAD , JAJMAU
132	SOAIB LEATHER, 332/308 A, BHALLA ESTATE JAJMAU
133	STAR I.A. ENTERPRISES (Z.A. LEATHER PROUDCT) , 42/41 , GAJJUPURWA , JAJMAU
134	STAR TANNERY , 19 , RAMRAI SARAI , JAJMAU
135	STAR TANNING IND. , 19 B, LALTUPURWA , JAJMAU
136	SUNIL ENTERPRISES, 330/306, BHALLA ESTATE JAJMAU
137	KWALITY LEATHER INDUSTRIES OLD NAME SWAN TANNING INDUSTRIES 199, 205, 207, GAJJUPURWA, JAJMAU, KANPUR NAGAR

S. No	Name & Address of Industry
138	TRIVENI TANNERS , 325/302 , JAJMAU ROAD , JAJMAU
139	UPPER INDIA Tanning Ind. , 38/32 , JAJMAU
140	VENUS IND. , JAJMAU ROAD , JAJMAU
141	VERTEX LEATHER 13,88/74 HINDUSTAN COMPOUND JAJMAU
142	WAHID TANNERS , 153-B, 150 FT. ROAD , JAJMAU
143	WASIF TANNERY , 150 FT. ROAD , JAJMAU
144	WASIM LEATHER, 332/308, BHALLA ESTATE JAJAMAU
145	WELCOME TANNERY(ARMAN TANNER) , 77/66,SHITALA BAZAR , JAJMAU
146	ZEBA TANNERS , 180/3 , LALTUPURWA , JAJMAU
147	ZURIC INTERNATIONAL,(SHIVLI TANNERY) , 377D-A, IQBAL STREET , JAJMAU
148	AFTAB & COMPANY (Shaukat Ki Tannery), 396 Sanjay Nagar, Wajidpur, Jajmau, kanpur
149	EVEREST TANNING IND. , 97 A , WAJIDPUR , JAJMAU
150	GEM TANNERS , 112A/3 , WAJIDPUR , JAJMAU
151	MINAAR INDUSTRIES, 1133/1134, WAJIDPUR, JAJMAU,KANPUR NAGAR
152	AMAAN TANNERS , 104/90-A (20) , SANJAY NAGAR , JAJMAU
153	AHMAD INTERNATIONAL , 367,368 , A , SANJAY NAGAR , JAJMAU
154	AHMAD LEATHER IND. 102/88, A-9(1), WAJIDPUR, JAJMAU
155	AJANTA TANNING IND. , 90/76 B , IDGAH ROAD , JAJMAU
156	AKHTAR TANNERS , 112 A , WAJIDPUR , JAJMAU
157	ALIG IND. , 36 A ,150 FT. ROAD JAJMAU , KANPUR
158	ALLIED LETHER & LEATHER PROD. 51 A 150 FT. ROAD , JAJMAU
159	ALMIJAN TANNING IND. , 94 A , WAJIDPUR , JAJMAU
160	ASIF LEATHER FINISERS , 27 A , 150 FT. ROAD , JAJMAU

S. No	Name & Address of Industry
161	ASLAM TANNERS , 860-864, WAJIDPUR , JAJMAU
162	BABA HIDE (ZOELEATHER FINISERS) 87/1,, WAJIDPUR , JAJMAU
163	BABLU INTERPRISES 90/76, B.K.U. HADDI MEEL CHAURAHA
164	BHARAT TANNING IND. , 150 FT. ROAD , JAJMAU
165	BLUE STAR FINISERS , 996-999 , WAJIDPUR , JAJMAU
166	CENTRAL LEATHER FINISHERS 112 A /4 WAZIDPUR JAJMAU
167	CENTURY LEATHER , 82 A , WAJIDPUR , JAJMAU
168	CROWN TANNING IND.(NAW DURGA TANNERY) , 62 A , WAJIDPUR
169	G.S. TANNERS , 38 C , 150 FT. ROAD , JAJMAU
170	TECHNO HIDES (Old Name - K. C. Tan Industries), 101/87-B-4, WAJIDPUR, JAJMAU, KANPUR
171	SAIRA IND. (AKMAL SONS), 35 A , 150 FT. ROAD , JAJMAU
172	GHAZAL TANNING IND. 104 /90 1A WAZID PUR JAJMAU
173	GLOBE IND. , 37 (B) , 150 FT. ROAD , JAJMAU
174	NEW GLOBE EXIM, 104/90-A-7 (2,3), 150 FT ROAD, WAJIDPUR, JAJMAU
175	Globe Leather Finishers (MUSTAQA AHMAD KI TANNERY), MAKKU SAEED KA BHATTA), 88 A Wajidpur, , JAJMAU
176	GLOBE LEATHER INDUSTRIES (GLOBE IND. CORPORATION) , 37 A , 150 FT. ROAD , JAJMAU
177	GLOBE TANNERS , 52A , 150 FT. ROAD , JAJMAU
178	GREATER ARAFAT TANNERY PVT. LTD. 12 C , 150 FT. ROAD , JAJMAU
179	GUJRAT TANNERS , 104/90 A, PLOT NO, 369-370, SANJAY NAGAR , JAJMAU
180	H RAHMAN TANNING INDUSTRIES 101 /87 WAZIDPUR JAJMAU
181	HAFIZ SONS TANNERY , 93 A , WAJIDPUR , JAJMAU
182	HAQ TANNERS , 97 A , WAJIDPUR , JAJMAU
183	INTERNATIONAL TANNING IND. , 645 , WAJIDPUR , JAJMAU

S. No	Name & Address of Industry
184	IRFAN TANNERS , 75 A , Idgah Road WAJIDPUR , JAJMAU
185	AMAAN TANNERS(UNIT-2) , 104/90 A ,(17A) SANJAY NAGAR
186	ISLAM TANNERS, 93/79, C-150 FT. ROAD, JAJMAU , KANPUR
187	DANISH TANNERS, 913, WAZIDPUR JAJMAU
188	KARAMAT TANNING IND. 783, SANJAY NAGAR , JAJMAU
189	KHALID TANNERS (SAJID TANNERS ) 86 A , WAJIDPUR , JAJMAU
190	EVERGREEN TANNERY , 90 A , WAJIDPUR , JAJMAU
191	Liaba Leathers ( Old Name New Moon Light Tannery) 829 A, Wajidpur, Jajmau, Kanpur
192	MAHBOOB SONS 104 /90 A 21, 150 FEET ROAD. KANPUR
193	MAQDOOM TANNING IND. 103 /89 JAJMAU
194	SEEMA TANNING IND. PVT. LTD. , 104/90 A(16) , WAJIDPUR , JAJMAU
195	MERCURY LEATHER INDUSTRIES, 265 , WAJIDPUR , JAJMAU
196	MERIT LEATHER FINISERS , 414 , SANJAY NAGAR , JAJMAU
197	MINAR INDUSTRIES. , 401 , SANJAY NAGAR , JAJMAU
198	MOBIN TANNERS NEW NAME-TANVEER LEDER FINISHERS , 91 A , WAJIDPUR , JAJMAU
199	M.A. INDUSTRIES , 964 K , WAJIDPUR , JAJMAU
200	N.S. TANNERS , 84-A , WAJIDPUR , JAJMAU
201	N.S. TANNERS , UNIT-2 , 83A , WAJIDPUR , JAJMAU
202	CHITA CLASSIC OLD NAME SHAHID TANNERY PLOT NO. 53, 150 FT ROAD, JAJMAU, KANPUR NAGAR
203	NADIRI TANNING IND. , 96 A , WAJIDPUR , JAJMAU
204	NAGAURI TANNING IND. 102/88-A(3) WAJIDPUR , JAJMAU
205	NAZ LEATHER FINISERS , 14 A , 150 FT. ROAD , JAJMAU
206	R.K. LEATHER ENTERPRISES , 87-C(1) A, WAJIDPUR , JAJMAU

S. No	Name & Address of Industry
207	NEW LIGHT TANNERS , 59 A, 150 FT. ROAD , JAJMAU
208	Noor Ullah Tanners (Old name Nishat Tanners), Wajidpur, Jajmau, Kanpur
209	SARTAJ TANNERS (MMZ Tannery) , 104/90, (A-7H), WAJIDPUR ,150 FEET ROAD, JAJMAU
210	GOLDEN HIDE OLD NAME PENJA LEATHERS , 104/90-A, WAJIDPUR, JAJMAU, KANPUR NAGAR
211	PENJA TANNING IND. PVT. LTD. , 104/90(23A) , SANJAY NAGAR
212	PRIME TANNERS , 13 A , 150 FT. ROAD , JAJMAU
213	RAHMAN INDUSTRIES LIMITED (UNIT-1), 97/83,83-A & 99/85, JAJMAU, KANPUR NAGAR
214	New Taj leather finishers, 140 wajidpur, Jajmau, Kanpur
215	RAJA TANNERY , 81 C, WAJIDPUR , JAJMAU
216	Karamat Tanning Industries (Old Name Allies Leather Export), 783A, Sanjay Nagar, wajidpur, Jajmau, Kanpur
217	RANA TANNERY , 102 , WAJIDPUR , JAJMAU
218	RIZWAN TANNING IND.104/90 A(22) , SANJAY NAGAR , JAJMAU
219	CLASSIC TANNIG IND. 102 /88 JAJMAU
220	M/s DIAMOND TANNERS, 913 A, WAJIDPUR, JAJMAU,KANPUR NAGAR
221	INDIAN TANNERY OLD NAME RUKSH EXIM PVT LTD 50-A, 150 FT RAOD,JAJMAU,KANPUR NAGAR
222	SOCIETY LEATHER , 85 A WAZIDPUR JAJMAU
223	S.S.TANNERS (AYAZ TANNERS) , 104/90 A (B) WAJIDPUR , JAJMAU
224	SABA EXPORT , 104/90A(28C) , SANJAY NAGAR , JAJMAU
225	SAGUN IND. , 94 A , WAJIDPUR , JAJMAU
226	SAHARA TANNING IND. , 104-C-1 , WAJIDPUR , JAJMAU
227	SOFIA INTERNATIONAL , 87 A WAJIDPUR
228	SALIK LEATHER FINISERS , PLOT NO. 53 , 150 FT. ROAD , JAJMAU
229	SALLAN ENTERPRISES (Sadab Enterprises)SANJAY NGR. 104 /90 A JAJMAU

S. No	Name & Address of Industry
230	SHALIMAR LEATHER INDUSTRIES 74 A 150 JAJMAU
231	TAJ TRADERS (UNIT-2) , 104/90 A (16)A , SANJAY NAGAR , JAJMAU
232	SULEMAN TANNING IND. , 90/76 B(K) IDGAH ROAD , JAJMAU
233	SUNRISE LEATHER FINISERS (Rainbow International), 66 IND. AREA , JAJMAU
234	SUNRISE TANNERY , 72 A150 FT. ROAD , JAJMAU , KANPUR
235	SUNSHINE TANNING IND. , 482-83 , WAJIDPUR , JAJMAU
236	SUPER LEATHER FINISERS , 406 K-409, SANJAY NAGAR , JAJMAU
237	SUPER STYLE TANNERS PVT.LTD. 79 , WAJIDPUR , JAJMAU
238	SUPREME TANNING IND. , 104/90 ,A-7 , 150 FT. ROAD , JAJMAU
239	TASMIYA LEATHER PVT.LTD. (TALAT LEATHER PVT.LTD). 29 A , 150 FEET ROAD, Jajmau
240	TAJWAR HUSAIN KI TANNERY, (EUROASIA LEATHER LTD), 101/87 B (A-1) WAJIDPUR JAJMAU
241	TEJ IND. , 35 A , 150 FT. ROAD , JAJMAU
242	CROWN INTERNATIONAL, 104/90-A 26, SANJAY NAGAR, JAJMAU, KANPUR
243	UNIQUE INTERNATIONAL , 980 D , WAJIDPUR , JAJMAU
244	SUPER TANNERY LIMITED UNIT 2 OLD NAME - MONA TANNING INDUSTRIES, 545, MONA NAGAR, WAJIDPUR, JAJMAU, KANPUR
245	SABRA LEATHER FINISERS , 94 E , WAJDIPUR , JAJMAU
246	Al barkah Tannery PVT LTD. 173/157-A25,BUDHIYAGHAT JAJMAU,
247	Allianj Leather (Old Name Rafique Tannery), 184 A(5), Buriyaghat, Jajmau, kanpur
248	ANWAR Ahmad KI TANNERY , 175/158 , 4-C , BHURIYAGHAT , JAJMAU
249	ARSHI INTERPRISES (NAJULLA TANNERY) , 175/158 B-2 , BHURIYAGHAT , JAJMAU
250	ASLAM TANNERY , 42 A, BHURIYAGHAT , JAJMAU
251	Aziz LEATHER FINISERS , 171/155 , BHURIYAGHAT , JAJMAU
252	EVEREST EXPORT , 175/158 B 3 , BHURIYAGHAT , JAJMAU

S. No	Name & Address of Industry
253	EVEREST TANNERS , 184 C-2 , BHURIYAGHAT , JAJMAU
254	EVEREST TANNERY UPHOLSTERY DIVISION (FARHAT ZABI KI TANNERY) , 175/158 B-4 , BHURIYAGHAT , JAJMAU
255	EVEREST TANNING IND. , (UNIT-2) , 184 B-1 , BHURIYAGHAT , JAJMAU
256	FARHAN TANNERS , 172/156 , BHURIYAGHAT, WAJDPUR, JAJMAU
257	Fida Hussain Tannery ( Nafees Leather Finishers), 24-A-175/158 A, Budhhighat, Jajmau, Dist: Kanpur, U.P.
258	GOLDEN ENTERPRISES, 175/158 A 25 D, BHUDHIA GHAT JAJMAU
259	N.R. TANNERS ,175/158 F-1, BHURIYAGHAT , JAJMAU
260	YUSUF ENTERPRISES, 174 , WAJIDPUR , KANPUR
261	HAMRAJ TANNERS , 175/158 , B, BHURIYAGHAT , JAJMAU
262	LEATHER WORLD , 184 A-1 , WAJIDPUR , JAJMAU
263	N.R. Tanners Unit-2, 175/158, F-2, Buiaghat, Jajmau, Kanpur
264	S.K.S. Leather Finishers (Benefit Tanning Industry, 175/158B-4, Buiyaghat Jajmau, kanpur
265	SUPER TANNERY LTD. , 187/170 , JAJMAU



# क्षेत्रीय कार्यालय : उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड, कानपुर

REGIONAL OFFICE : UTTAR PRADESH POLLUTION CONTROL BOARD, KANPUR

संदर्भ :- 1953/सां-248/24

दिनांक:- 17/12/24

मा० एन०जी०टी० प्रकरण/गहत्वपूर्ण/समयबद्ध/ई-मेल

सेवा में,

सचिव,  
जाजमऊ टैनरी इण्ड्यूलेंट ट्रीटमेन्ट एसोसियेशन (जटेटा)  
20 एम०एल०डी० सी०ई०टी०पी०, जाजमऊ,  
कानपुर नगर।  
ई-मेल- info@jteta.org

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 934/2024 रजत वर्मा बनाम सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 27.11.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 934/2024 रजत वर्मा बनाम सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 27.11.2024 (छायाप्रति संलग्न) का सन्दर्भ ग्रहण करने का कष्ट करें। पारित आदेश दिनांक 27.11.2024 के विन्दु संख्या 05 के अंश क्रमशः हैं:-

....."5. To ascertain the correct position in respect of compliance of the roster for operation, we direct the UPPCB to place on record the affidavit disclosing the roster of all the existing tanneries in the Jajmau cluster along with the summary of previous six-monthly electricity bills of operation, the availability/use of generator by the tanneries and water consumption. The report will also disclose the quantity of discharge of effluent received from these tanneries in the new 20 MLD CETP and its performance. Further, the report should disclose the management of chrome-bearing effluent and sludge by tanneries and the operation of the Common Chrome Recovery Plant (CCRP) and the sludge.".....

उपर्युक्त मा० अधिकरण ओ०ए० संख्या 934/2024 में पारित आदेश दिनांक 03.09.2024 के अनुपालन हेतु जनपद कानपुर नगर के जाजमऊ परिक्षेत्र में निम्नांकित टैनरी इकाईयों से प्राप्त उत्प्रावह की मात्रा एवं उसकी गुणवत्ता के विवरण के साथ सम्बन्धित टैनरी इकाईयों से जनित स्लज प्रबन्धन तथा सी०सी०आर०यू० संचालन स्थिति व सी०सी०आर०यू० से जनित स्लज प्रबन्धन सम्बन्धी साक्ष्य सहित विवरण मा० अधिकरण के समक्ष नियत समयावधि में उपलब्ध कराया जाना नितान्त आवश्यक है। टैनरी इकाईयों का विवरण क्रमशः है :-

1. Jamaal Industries (Jungle Tannery), 712, Gajjipurwa, Jajmau, Kanpur
2. Pahlwan Tannery
  - i. (File name - M/s G.P. Leathers (Pahalwan Tannery Unit-1), 2a, Arazi No.493, Gajjipurwa, Jajmau, Kanpur)
  - ii. (File name - M/s Pahalwan Tannery Unit II 2A, Gajjipurwa, Jajmau, Kanpur)
  - iii. (File name - M/S Pahalwan Tannery Unit-Iii 2a/3, Gajjipurwa, Jajmau, Kanpur)
3. Gajala Tannery (Old Name - Razzak Tanners), 189/172-A(1), Dargah Shareef Chauraha, Jajmau, Kanpur
4. Seema Tannery (File name - M/S Seema Tanning Industries Pvt Ltd 104/90-A 16, Wajidpur Jajmau, Kanpur)
5. Supreme Tannery (File name - M/s Supreme Tanning Industries 104/90 (A-7), 150 Feet Road, Jajmau, Kanpur)
6. Merit Tannery
  - i. (File name - M/s Merit Leather Finishers 414, Sanjay Nagar, Jajmau, Kanpur)
  - ii. (File name - M/s Merit Leather Products (M. T. M. Exims) 91-A, Wajidpur, Jajmau, Kanpur)
7. Shalimar Tannery (File name - M/s Shalimar Leather Industries 74-A, 150 Feet Road, Jajmau, Kanpur)
8. Saba Export, PA/104/90-A(28-C), Sanjay Nagar, Wajidpur, Jajmau, Kanpur.

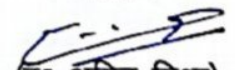
कृपया.....

9. Upper India Tannery  
 i. (File name - M/s Upper India Tannery Pvt. Ltd. (Old Name Mohd Ishaq And Mohd Ismail)  
 ii. (File name -Upper India tanning industries,38/32, Jajmau Kanpur)
10. Globe Tannery  
 i. (File name - M/s Globe Leather Finishers 88-A, Wajidpur, Jajmau, Kanpur)  
 ii. (File name - M/s New Globe Exim 104/90-A-7 (2,3) 150 Feet Road,Wajidpur, Jajmau, Kanpur)  
 iii. (File name - M/s Globe Leather Industries (Globe Industrial Corporation Unit-1) Plot No.37-A, 150 Feet Road, Jajmau, Kanpur)  
 iv. (File name - M/s GLOBE TANNERS 52-A, 150 Feet Road, Jajmau, Kanpur)  
 v. (File name - M/s GLOBE INDUSTRIES 37-B, 150 Feet Road, Jajmau, Kanpur)
11. Sunrise Tannery, Plot No.72,150 Ft Road Jajmau Kanpur
12. Commercial Tannery (File name – Old name Shadab Leather Finishers, 94/80, Dargah Sharif Road, Jajmau, Kanpur)
13. New Era Tannery  
 i. (File name - M/s New Era International 16-C(3), Gajjupurwa, Jajmau, Kanpur  
 ii. (File name -M/s New Era Tanning Centre 105/100, Gajjupurwa, Jajmau, Kanpur)
14. Star Tannery  
 i. (File name - M/s Star Tannery 19, Jajmau, Kanpur)  
 ii. (File name - M/s Star Tanning Industries 19-B, Laltupurwa, Wajidpur, Jajmau, Kanpur)

अतः महोदय से अनुरोध है कि जाजमऊ परिक्षेत्र में 20 एम0एल0डी0 सी0ई0टी0पी0 के संचालन शुरू होने की तिथि दिनांक 08.08.2024 से अद्यतन तक उल्लिखित टैनरी इकाईयों से प्राप्त उत्प्रवाह की मात्रा एवं उसकी गुणवत्ता के विवरण के साथ सम्बन्धित टैनरी इकाईयों से जनित स्लज प्रबन्धन तथा सी0सी0आर0यू0 संचालन स्थिति व सी0सी0आर0यू0 से जनित स्लज प्रबन्धन व्यवस्था सम्बन्धी साक्ष्य सहित विवरण यथाशीघ्र क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, कानपुर नगर या ईमेल- rokanpur@uppcb.in में प्रेषित कराये जाने का कष्ट करें। जिससे मा0 अधिकरण में अनुपालन आख्या ससमय दाखिल किया जाना सुनिश्चित हो सके। प्रकरण की सुनवाई हेतु अग्रिम तिथि 22.01.2025 नियत है।

संलग्नक:-यथोक्त।


भवदीय

  
 (Dr. Amit Mishra)  
 क्षेत्रीय अधिकारी

पत्रांक एवं सम दिनांकित :-तदैव।

प्रतिलिपि:-निम्नलिखित महोदयों को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, लखनऊ।
2. जिलाधिकारी, कानपुर नगर।
3. मुख्य पर्यावरण अधिकारी (वृत्त-2), उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, लखनऊ।

  
 क्षेत्रीय अधिकारी



# क्षेत्रीय कार्यालय : उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड, कानपुर

REGIONAL OFFICE : UTTAR PRADESH POLLUTION CONTROL BOARD, KANPUR

संदर्भ :- 2073/सा0-248/25

दिनांक:- 03/01/2025

अनुस्मारक/मा0 एन0जी0टी0 प्रकरण/महत्वपूर्ण/समयबद्ध/ई-मेल

सेवा में,

सचिव,

जाजमऊ टैनरी इफ्यूलेन्ट ट्रीटमेन्ट एसोसियेशन (जटेटा)

20 एम0एल0डी0 सी0ई0टी0पी0, जाजमऊ,

कानपुर नगर।

ई-मेल- info@jteta.org

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 934/2024 रजत वर्मा बनाम सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 27.11.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक इस कार्यालय के पत्र संख्या 1953/सा0-248/24, दिनांक 17.12.2024 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त के अनुक्रम में पुनः अवगत कराना है कि माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 934/2024 रजत वर्मा बनाम सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 27.11.2024 (छायाप्रति संलग्न) के बिन्दु संख्या 05 के अंश क्रमशः हैं:-

....."5. To ascertain the correct position in respect of compliance of the roster for operation, we direct the UPPCB to place on record the affidavit disclosing the roster of all the existing tanneries in the Jajmau cluster along with the summary of previous six-monthly electricity bills of operation, the availability/use of generator by the tanneries and water consumption. The report will also disclose the quantity of discharge of effluent received from these tanneries in the new 20 MLD CETP and its performance. Further, the report should disclose the management of chrome-bearing effluent and sludge by tanneries and the operation of the Common Chrome Recovery Plant (CCRP) and the sludge.".....

उपर्युक्त मा0 अधिकरण ओ0ए0 संख्या 934/2024 में पारित आदेश दिनांक 03.09.2024 के अनुपालन हेतु जनपद कानपुर नगर के जाजमऊ परिक्षेत्र में निम्नांकित टैनरी इकाईयों से प्राप्त उत्प्रावह की मात्रा एवं उसकी गुणवत्ता के विवरण के साथ सम्बन्धित टैनरी इकाईयों से जनित स्लज प्रबन्धन तथा सी0सी0आर0यू0 संचालन स्थिति व सी0सी0आर0यू0 से जनित स्लज प्रबन्धन सम्बन्धी साक्ष्य सहित विवरण मा0 अधिकरण के समक्ष नियत समयावधि में उपलब्ध कराया जाना नितान्त आवश्यक है। टैनरी इकाईयों का विवरण क्रमशः है :-

1. Jamaal Industries (Jungle Tannery), 712, Gajjipurwa, Jajmau, Kanpur
2. Pahlwan Tannery
  - i. (File name - M/s G.P. Leathers (Pahalwan Tannery Unit-1), 2a, Arazi No.493, Gajjipurwa, Jajmau, Kanpur)
  - ii. (File name - M/s Pahalwan Tannery Unit II 2A, Gajjipurwa, Jajmau, Kanpur)
  - iii. (File name - M/S Pahalwan Tannery Unit-Iii 2a/3, Gajjipurwa, Jajmau, Kanpur)
3. Gajjala Tannery (Old Name - Razzak Tanners), 189/172-A(1), Dargah Shareef Chauraha, Jajmau, Kanpur
4. Seema Tannery (File name - M/S Seema Tanning Industries Pvt Ltd 104/90-A 16,Wajidpur Jajmau, Kanpur)
5. Supreme Tannery (File name - M/s Supreme Tanning Industries 104/90 (A-7), 150 Feet Road, Jajmau, Kanpur)
6. Merit Tannery
  - i. (File name - M/s Merit Leather Finishers 414, Sanjay Nagar, Jajmau, Kanpur)
  - ii. (File name - M/s Merit Leather Products (M. T. M. Exims) 91-A, Wajidpur, Jajmau, Kanpur)
7. Shalimar Tannery (File name - M/s Shalimar Leather Industries 74-A, 150 Feet Road, Jajmau, Kanpur)
8. Saba Export, PA/104/90-A(28-C), Sanjay Nagar, Wajidpur, Jajmau, Kanpur.

कृपया.....

क्षेत्रीय कार्यालय : 5243, सद्भावना नगर, आवास विकास फेज-3, कल्यानपुर, कानपुर नगर- 208017

ई-मेल:- [rokanpur@uppcb.in](mailto:rokanpur@uppcb.in)

फोन : 2510999

Jajmau\_Letter Head\_Himanshu



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(2)

9. Upper India Tannery
  - i. (File name - M/s Upper India Tannery Pvt. Ltd. (Old Name Mohd Ishaq And Mohd Ismail))
  - ii. (File name -Upper India tanning industries,38/32, Jajmau Kanpur)
10. Globe Tannery
  - i. (File name - M/s Globe Leather Finishers 88-A, Wajidpur, Jajmau, Kanpur)
  - ii. (File name - M/s New Globe Exim 104/90-A-7 (2,3) 150 Feet Road,Wajidpur, Jajmau, Kanpur)
  - iii. (File name - M/s Globe Leather Industries (Globe Industrial Corporation Unit-1) Plot No.37-A, 150 Feet Road, Jajmau, Kanpur)
  - iv. (File name - M/s GLOBE TANNERS 52-A, 150 Feet Road, Jajmau, Kanpur)
  - v. (File name - M/s GLOBE INDUSTRIES 37-B, 150 Feet Road, Jajmau, Kanpur)
11. Sunrise Tannery, Plot No.72,150 Ft Road Jajmau Kanpur
12. Commercial Tannery (File name – Old name Shadab Leather Finishers, 94/80, Dargah Sharif Road, Jajmau, Kanpur)
13. New Era Tannery
  - i. (File name - M/s New Era International 16-C(3), Gajjupurwa, Jajmau, Kanpur)
  - ii. (File name -M/s New Era Tanning Centre 105/100, Gajjupurwa, Jajmau, Kanpur)
14. Star Tannery
  - i. (File name - M/s Star Tannery 19, Jajmau, Kanpur)
  - ii. (File name - M/s Star Tanning Industries 19-B, Laltupurwa, Wajidpur, Jajmau, Kanpur)

अतः उपरोक्त के दृष्टिगत पुनः से अनुरोध है कि जाजमऊ परिक्षेत्र में 20 एम0एल0डी0 सी0ई0टी0पी0 के संचालन शुरू होने की तिथि दिनांक 08.08.2024 से अद्यतन तक उल्लिखित टैनरी इकाईयों से प्राप्त उत्प्रावह की मात्रा एवं उसकी गुणवत्ता के विवरण के साथ सम्बन्धित टैनरी इकाईयों से जनित स्लज प्रबन्धन तथा सी0सी0आर0यू0 संचालन स्थिति व सी0सी0आर0यू0 से जनित स्लज प्रबन्धन व्यवस्था सम्बन्धी साक्ष्य सहित विवरण यथाशीघ्र क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, कानपुर नगर या ईमेल- rokanpur@uppcb.in में प्रेषित कराये जाने का कष्ट करें। जिससे मा0 अधिकरण में अनुपालन आख्या ससमय दाखिल किया जाना सुनिश्चित हो सके। प्रकरण की सुनवाई हेतु अग्रिम तिथि 22.01.2025 नियत है।

संलग्नक:-यथोक्त।

भवदीय

(ई0 अमित मिश्रा)  
क्षेत्रीय अधिकारी

पत्रांक एवं सम दिनांकित :-तदैव।

प्रतिलिपि:-निम्नलिखित महोदयों को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, लखनऊ।
2. जिलाधिकारी, कानपुर नगर।
3. मुख्य पर्यावरण अधिकारी (वृत्त-2), उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी

# 2061 JAJMAU TANNERY EFFLUENT TREATMENT ASSOCIATION

20 MLD CETP COMPOUND, WAJIDPUR, JAJMAU, KANPUR-208010

Ref: JTETA/CETP/750/2025

Date: 14<sup>th</sup> January 2025

To,  
The Regional Officer  
UP Pollution Control Board  
543, Sadbhavna Nagar,  
Avas Vikas Phase-3, Kalyanpur, Kanpur Nagar-208047

Ref:

1. UPPCB Letter-1953/ सी-248/24 dated 17.12.2024
2. UPPCB Letter-2073/ सी-248/25 dated 03.01.2025

**Sub:** In compliance with Honourable NGT order dated 27.11.2024 under original Application 934/2024 Rajat verma vs Member Secretary UPPCB.

Dear Sir,

This is with reference to UPPCB letter ref 1953/ सी-248/24 dated 17.12.2024 and 2073/ सी-248/25 dated 03.01.2025 through which it was directed to submit the compliance under Honourable NGT order dated 27.11.2024 under original Application 934/2024 Rajat verma vs Member Secretary UPPCB.

In regard with the above direction, the details containing effluent flow quantity from 08.08.2024 for the said tannery units are mention below in the table:

Sr. No	Tannery Name	Hide Capacity	Flow Qty Kilo Liters per Day (KLD) from 08.08.2024
1	Jamaal Industries (Jungle Tannery), 712, Gajjupurwa, Jajmau, Kanpur	30	21
2	<b>Pahlwan Tannery</b>		
	i. (File name - M/s G.P. Leathers (Pahalwan Tannery Unit-I), 2a, Arazi No.493, Gajjupurwa, Jajmau, Kanpur)	30	21
	ii. (File name - M/s Pahalwan Tannery Unit II 2A, Gajjupurwa, Jajmau, Kanpur)	20	14
	iii. (File name - M/S Pahalwan Tannery Unit-iii 2a/3, Gajjupurwa, Jajmau, Kanpur)	30	21
3	Gajala Tannery (Old Name - Razzak Tanners), 189/172-A(1), Dargah Shareef Chauraha, Jajmau, Kanpur	30	21
4	Seema Tannery (File name - M/S Seema Tanning Industries Pvt Ltd 104/90-A 16,Wajidpur Jajmau,Kanpur)	50	35

# 062 JAJMAU TANNERY EFFLUENT TREATMENT ASSOCIATION

20 MLD CETP COMPOUND, WAJIDPUR, JAJMAU, KANPUR-208010

5	Supreme Tannery (File name - M/s Supreme Tanning Industries 104/90 (A-7), 150 Feet Road, Jajmau, Kanpur)	100	70
<b>Merit Tannery</b>			
6	i. (File name - M/s Merit Leather Finishers 414, Sanjay Nagar, Jajmau, Kanpur)	110	77
	ii. (File name - M/s Merit Leather Products (M. T. M. Exims) 91-A, Wajidpur, Jajmau, Kanpur)	40	28
7	Shalimar Tannery (File name - M/s Shalimar Leather Industries 74-A, 150 Feet Road, Jajmau, Kanpur)	75	52.5
8	Saba Export, PA/104/90-A(28-C), Sanjay Nagar, Wajidpur, Jajmau, Kanpur.	30	21
<b>Upper India Tannery</b>			
9	i.(File name - M/s Upper India Tannery Pvt. Lid. (Old Name Mohd Ishaq And Mohd Ismail)	300	Closed
	ii.(File name -Upper India tanning industries,38/32, Jajmau Kanpur)	200	140
<b>10 Globe Tannery</b>			
	i. (File name - M/s Globe Leather Finishers 88-A, Wajidpur, Jajmau, Kampur)	5	3.5
	ii. (File name - M/s New Globe Exim 104/90-A-7 (2,3) 150 Feet Road, Wajidpur, Jajmau, Kanpur)	60	42
	iii. (File name - M/s Globe Leather Industries (Globe Industrial Corporation Unit-1) Plot No.37-A, 150 Feet Road, Jajmau, Kanpur)	8	5.6
	iv. (File name - M/s GLOBE TANNERS 52-A, 150 Feet Road, Jajmau, Kanpur)	30	21
	v. (File name - M/s GLOBE INDUSTRIES 37-B, 150 Feet Road, Jajmau, Kanpur)	8	5.6
11	Sunrise Tannery, Plot No.72,150 Ft Road Jajmau Kanpur	150	105
12	Commercial Tannery (File name - Old name Shadab Leather Finishers, 94/80, Dargah Sharif Road, Jajmau, Kanpur)	0	-
<b>New Era Tannery</b>			
13	i. (File name - M/s New Era International 16-C(3), Gajjupurwa, Jajmau, Kanpur)	60	42
	ii. (File name -M/s New Era Tanning Centre 105/100, Gajjupurwa, Jajmau, Kanpur)	30	21
<b>Star Tannery</b>			
14	i. (File name - M/s Star Tannery 19, Jajmau, Kanpur)	200	140
	ii. (File name - M/s Star Tanning Industries 19-B, Laltupurwa, Wajidpur, Jajmau, Kanpur)	60	42

# **JAJMAU TANNERY EFFLUENT TREATMENT ASSOCIATION**

## **20 MLD CETP COMPOUND, WAJIDPUR, JAJMAU, KANPUR-208010**

Also, please note that:

1. Vide NMCG letter DO No: TE-12011/3/2022-O/o PD (IP)-NMCG dated 19.07.2024 to Chief Secretary GoUP requested to direct concerned officials of the UPJN to Urban for the closure of the operation of the existing CETP so that new CCRU equipped CETP at Jajmau, Kanpur can commence its operational at full capacity. Further, UPPCB may also be directed to withdraw the consent to operate (CTO) of old non-compliant CETP immediately.
2. UP Jal Nigam vide letter ref 954/W-27/24 dated 07.08.2024 completed handing over process in order with commencement of 20 MLD CETP. The Operation and Maintenance (O&M) of 20 MLD CETP started from 08<sup>th</sup> August 2024.
3. New 04 nos pumping station work has been completed and effluent is being pumped to 20 MLD CETP for the treatment.
4. 20 MLD CETP is connected to PRAYAG to share real time effluent treatment data. Also, connectivity to CPCB server is in process
5. As per UPPCB direction, Tanneries are currently working on 50% production capacity only.
6. In the meeting held dated 14.08.2024 between tannery associations, it was unanimously decided that the O&M billing will be done in accordance with KLD mentioned in the CTO ensuring consistency in billing for effluent treatment services.

This is for your kind information and records.

**For Jajmau Tannery Effluent Treatment Association**



**Authorized Signatory**

**Copy forwarded for information and necessary action to:**

1. District Magistrate cum Chairman, JTETA, Kanpur Nagar.
2. Municipal Commissioner, Kanpur Nagar Nigam, Kanpur.
3. Executive Director (T) NMCG, New Delhi.
4. Director- Technical - (III) (NMCG), New Delhi.
5. APD, SMCG (State mission for Clean Ganga), Lucknow.
6. Managing Director, UP Jal Nigam, Lucknow.
7. Guard File.

Date	CETP Inlet		
Design Qty	Initial	Final	Total
UOM			m3
10/Aug/24	1293453	1300069	6616
11/Aug/24	1300069	1305146	5077
12/Aug/24	1305146	1312782	7636
13/Aug/24	1312782	1320491	7709
14/Aug/24	1320491	1330033	9542
15/Aug/24	1330033	1339853	9820
16/Aug/24	1339853	1347340	7487
17/Aug/24	1347340	1357149	9809
18/Aug/24	1357149	1367662	10513
19/Aug/24	1367662	1376663	9001
20/Aug/24	1376663	1384683	8020
21/Aug/24	1384683	1392810	8127
22/Aug/24	1392810	1400700	7890
23/Aug/24	1400700	1407891	7191
24/Aug/24	1407891	1416743	8852
25/Aug/24	1416743	1423815	7072
26/Aug/24	1423815	1432563	8748
27/Aug/24	1432563	1439863	7300
28/Aug/24	1439863	1447398	7535
29/Aug/24	1447398	1454327	6929
30/Aug/24	1454327	1461241	6914
31/Aug/24	1461241	1468115	6874

Date	CETP Inlet		
Design Qty	Initial	Final	Total
UOM			m3
01/Sep/24	1468115	1473677	5562
02/Sep/24	1473677	1479201	5524
03/Sep/24	1479201	1484407	5206
04/Sep/24	1484407	1491299	6892
05/Sep/24	1491299	1498763	7464
06/Sep/24	1498763	1506694	7931
07/Sep/24	1506694	1515556	8862
08/Sep/24	1515556	1521267	5711
09/Sep/24	1521267	1530873	9606
10/Sep/24	1530873	1537523	6650
11/Sep/24	1537523	1543863	6340
12/Sep/24	1543863	1551019	7156
13/Sep/24	1551019	1559100	8081
14/Sep/24	1559100	1566074	6974
15/Sep/24	1566074	1572960	6886
16/Sep/24	1572960	1577472	4512
17/Sep/24	1577472	1585005	7533
18/Sep/24	1585005	1592395	7390
19/Sep/24	1592395	1598284	5889
20/Sep/24	1598284	1605395	7111
21/Sep/24	1605395	1613500	8105
22/Sep/24	1613500	1619884	6384
23/Sep/24	1619884	1628212	8328
24/Sep/24	1628212	1636100	7888
25/Sep/24	1636100	1643685	7585
26/Sep/24	1643685	1651432	7747
27/Sep/24	1651432	1659117	7685
28/Sep/24	1659117	1665959	6842
29/Sep/24	1665959	1672571	6612
30/Sep/24	1672571	1679979	7408

Date	CETP Inlet		
Design Qty	Initial	Final	Total
UOM			m3
01/Oct/24	1679979	1688272	8293
02/Oct/24	1688272	1695341	7069
03/Oct/24	1695341	1703271	7930
04/Oct/24	1703271	1711400	8129
05/Oct/24	1711400	1719624	8224
06/Oct/24	1719624	1726847	7223
07/Oct/24	1726847	1735200	8353
08/Oct/24	1735200	1744085	8885
09/Oct/24	1744085	1752285	8200
10/Oct/24	1752285	1760605	8320
11/Oct/24	1760605	1769550	8945
12/Oct/24	1769550	1777306	7756
13/Oct/24	1777306	1784687	7381
14/Oct/24	1784687	1792886	8199
15/Oct/24	1792886	1801051	8165
16/Oct/24	1801051	1808397	7346
17/Oct/24	1808397	1816296	7899
18/Oct/24	1816296	1823987	7691
19/Oct/24	1823987	1831396	7409
20/Oct/24	1831396	1837962	6566
21/Oct/24	1837962	1844955	6993
22/Oct/24	1844955	1851760	6805
23/Oct/24	1851760	1859095	7335
24/Oct/24	1859095	1868198	9103
25/Oct/24	1868198	1876207	8009
26/Oct/24	1876207	1884021	7814
27/Oct/24	1884021	1891230	7209
28/Oct/24	1891230	1899940	8710
29/Oct/24	1899940	1908336	8396
30/Oct/24	1908336	1916459	8123
31/Oct/24	1916459	1922903	6444

Date	CETP Inlet		
Design Qty	Initial	Final	Total
UOM			m3
01/Nov/24	1922903	1927443	4540
02/Nov/24	1927443	1932738	5295
03/Nov/24	1932738	1939093	6355
04/Nov/24	1939093	1947600	8507
05/Nov/24	1947600	1955400	7800
06/Nov/24	1955400	1963944	8544
07/Nov/24	1963944	1972729	8785
08/Nov/24	1972729	1981440	8711
09/Nov/24	1981440	1990150	8710
10/Nov/24	1990150	1997742	7592
11/Nov/24	1997742	2003821	6079
12/Nov/24	2003821	2009528	5707
13/Nov/24	2009528	2016649	7121
14/Nov/24	2016649	2023649	7000
15/Nov/24	2023649	2029640	5991
16/Nov/24	2029640	2039289	9649
17/Nov/24	2039289	2046740	7451
18/Nov/24	2046740	2056540	9800
19/Nov/24	2056540	2065140	8600
20/Nov/24	2065140	2072940	7800
21/Nov/24	2072940	2082799	9859
22/Nov/24	2082799	2092994	10195
23/Nov/24	2092994	2103021	10027
24/Nov/24	2103021	2111104	8083
25/Nov/24	2111104	2121651	10547
26/Nov/24	2121651	2132946	11295
27/Nov/24	2132946	2143766	10820
28/Nov/24	2143766	2156400	12634
29/Nov/24	2156400	2170580	14180
30/Nov/24	2170580	2184480	13900

Date	CETP Inlet		
Design Qty	Initial	Final	Total
UOM			m3
01/Dec/24	2184480	2196270	11790
02/Dec/24	2196270	2211100	14830
03/Dec/24	2211100	2226235	15135
04/Dec/24	2226235	2238923	12688
05/Dec/24	2238923	2254600	15677
06/Dec/24	2254600	2269643	15043
07/Dec/24	2269643	2287194	17551
08/Dec/24	2287194	2300389	13195
09/Dec/24	2300389	2316919	16530
10/Dec/24	2316919	2332321	15402
11/Dec/24	2332321	2347600	15279
12/Dec/24	2347600	2361746	14146
13/Dec/24	2361746	2376898	15152
14/Dec/24	2376898	2391600	14702
15/Dec/24	2391600	2403857	12257
16/Dec/24	2403857	2419274	15417
17/Dec/24	2419274	2436096	16822
18/Dec/24	2436096	2450393	14297
19/Dec/24	2450393	2466233	15840
20/Dec/24	2466233	2481914	15681
21/Dec/24	2481914	2497057	15143
22/Dec/24	2497057	2509328	12271
23/Dec/24	2509328	2522698	13370
24/Dec/24	2522698	2535519	12821
25/Dec/24	2535519	2549660	14141
26/Dec/24	2549660	2563629	13969
27/Dec/24	2563629	2578031	14402
28/Dec/24	2578031	2592303	14272
29/Dec/24	2592303	2604837	12534
30/Dec/24	2604837	2619968	15131
31/Dec/24	2619968	2633433	13465

Date	CETP Inlet		
Design Qty	Initial	Final	Total
UOM			m3
01/Jan/25	2633433	2646842	13409
02/Jan/25	2646842	2661183	14341
03/Jan/25	2661183	2675530	14347
04/Jan/25	2675530	2690632	15102
05/Jan/25	2690632	2704381	13749
06/Jan/25	2704381	2716892	12511
07/Jan/25	2716892	2732301	15409
08/Jan/25	2732301	2747400	15099
09/Jan/25	2747400	2757848	10448
10/Jan/25	2757848	2761114	3266
11/Jan/25	2761114	2762978	1864
12/Jan/25	2762978	2765055	2077
13/Jan/25	2765055	2767326	2271
14/Jan/25	2767326	2772620	5294
15/Jan/25	2772620	2783550	10930
16/Jan/25	2783550	2799269	15719



# 270

**REGIONAL LABORATORY KANPUR**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
5243,Sadbhavana nagar,Awas vikas phase-3,Kalyanpur,Kanpur-17

**TEST REPORT: WASTE WATER LABORATORY**

Ref No: 29910274/Kanpur Nagar/2025

Date:13/01/2025

- 1- Name of Industry: 20 MLD CETP JAJMAU, WAJIDPUR, JAJMAU
- 2- Address of Industry: WAJIDPUR, JAJMAU
- 3- District: Kanpur nagar
- 4- Description about sampling point: 20 MLD INLET
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: VIKASH YADAV JRF & SURAJ VERMA FA
- 7- Colour and Odour: SLIGHTLY GREY FOUL
- 8- Quantity and Packing: 1 LIT.
- 9- Date of Sample Collection: 07/01/2025
- 10- Analysis Indented by: RO Kanpur Nagar
- 11- Date of sample receipt in Lab: 07/01/2025

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.96	-	02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	216	-	10-20000 mg/l
Total Chromium, APHA 24th Ed 3111-B: 2023	mg/l	9.36	-	0.1-1000mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 ( Part 44): 1993 Bio 2023	mg/l	90	-	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	340	-	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

\*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

**Analysed by-**  
**[Diksha Shukla (JRF)]**

**Authorized by**  
 YOGENDRA Digitally signed by YOGENDRA KUMAR DWIVEDI  
 KUMAR DWIVEDI Date: 2025.01.13 14:31:45 +05'30'  
**Yogendra Kr Dwivedi (SA)**

**AMIT MISHRA** Digitally signed by AMIT MISHRA  
Date: 2025.01.13 14:55:43 +05'30'  
**Regional Officer**



# 271

**REGIONAL LABORATORY KANPUR**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
5243,Sadbhavana nagar,Awas vikas phase-3,Kalyanpur,Kanpur-17

**TEST REPORT: WASTE WATER LABORATORY**

Ref No: 29909930/Kanpur Nagar/2025

Date:13/01/2025

- 1- Name of Industry: 20 MLD CETP JAJMAU, WAJIDPUR, JAJMAU
- 2- Address of Industry: WAJIDPUR, JAJMAU
- 3- District: Kanpur nagar
- 4- Description about sampling point: OUTLET OF CETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: VIKASH YADAV JRF & SURAJ VERMA FA
- 7- Colour and Odour: GREY FOUL
- 8- Quantity and Packing: 1 ltr plastic jericane
- 9- Date of Sample Collection: 07/01/2025
- 10- Analysis Indented by: RO Kanpur Nagar
- 11- Date of sample receipt in Lab: 07/01/2025

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.79	6.0-9.0	02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	98	100	10-20000 mg/l
Total Chromium, APHA 24th Ed 3111-B: 2023	mg/l	1.54	2.0	0.1-1000mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 ( Part 44): 1993 Bio 2023	mg/l	25.5	30	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	170	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: [www.cpcb.nic.in/GeneralStandards.pdf](http://www.cpcb.nic.in/GeneralStandards.pdf). Besides these standards, refer EPA standards for specific purpose

\*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

**Analysed by-**  
**[Diksha Shukla (JRF)]**


**Authorized by**  
YOGENDRA  
KUMAR DWIVEDI  
**Yogendra Kr Dwivedi (SA)**

Digitally signed by YOGENDRA  
KUMAR DWIVEDI  
Date: 2025.01.13 14:34:55  
+05'30'

**AMIT**  
**MISHRA**  
Digitally signed  
by AMIT MISHRA  
Date: 2025.01.13  
14:57:09 +05'30'  
**Regional Officer**

**नगर निगम कानपुर**  
**जाजमऊ परिक्षेत्र में नगर निगम के कॉमन क्रोम रिकवरी प्लाण्ट ( CCRP )**  
**से अनुबंधित टैनरी इकाईयों द्वारा प्रेषित क्रोम लिकर का विवरण**  
**वित्तीय वर्ष 2024-25**

SL. No.	MONTH	TOTAL Nos. OF TANNERIES	LIQUOR RECEIVED FROM TANNERIES IN (KL)	REGENERATED CHROME LIQUOR IN (LT)
1	APRIL-2024	44	86.559	1644.62
2	MAY-2024	34	68.443	1368.86
3	JUNE-2024	24	48.265	868.77
4	JULY-2024	37	81.348	1708.31
5	AUGUST-2024	37	77.609	1552.18
6	SEPTEMBER-2024	34	69.290	1316.51
7	OCTOBER-2024	40	81.218	1461.92
8	NOVEMBER-2024	44	90.917	2000.17
9	DECEMBER-2024	49	102.502	2050.04
		<b>Total</b>	<b>706.151</b>	<b>13971.39</b>

  
 अधिशाषी अभियंता (प्रोजेक्ट)  
 नगर निगम कानपुर

नगर निगम कानपुर

1. सी0सी0आर0पी0 से निकलने वाली स्लज की मात्रा बहुत कम होती है अतः उपरोक्त स्लज को सी0ई0टी0पी0 से निकलने वाले स्लज के साथ टी0एस0डी0एफ0 (Treatment, Storage and Disposal Facility (TSDF)) को सुरक्षित निस्तारण हेतु प्रेषित किया जाता है।
2. सी0ई0टी0पी0 से निकला हुआ 1893.39 मै0 टन स्लज को सुरक्षित निस्तारण हेतु टी0एस0डी0एफ0 को भेजा गया है।



अधिसाषी अभियंता (प्रोजेक्ट)  
नगर निगम कानपुर

274

## OA No. 934 of 2024 Rajat Verma Vs member Secretary U P Pollution Control Board

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From: Pradeep Misra (pradeepmisra@yahoo.com)

To: katanichaubey@yahoo.co.in; gicGeorge.adv42@yahoo.in

Date: Sunday, January 19, 2025 at 11:49 AM GMT+5:30

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Sir/Madam

Please find attached the Reply Affidavit

With Regards,

**(PRADEEP MISRA)**



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